



**Conferences of
Presiding Officers and Secretaries
of Legislative Bodies in India**

**PROFILES
HANDBOOK**

**LOK SABHA SECRETARIAT
NEW DELHI
JANUARY 2016**

**CONFERENCES OF
PRESIDING OFFICERS AND SECRETARIES
OF LEGISLATIVE BODIES IN INDIA**

PROFILES HANDBOOK

**LOK SABHA SECRETARIAT
NEW DELHI
JANUARY 2016**

LSS/WWC/POC/January 2016

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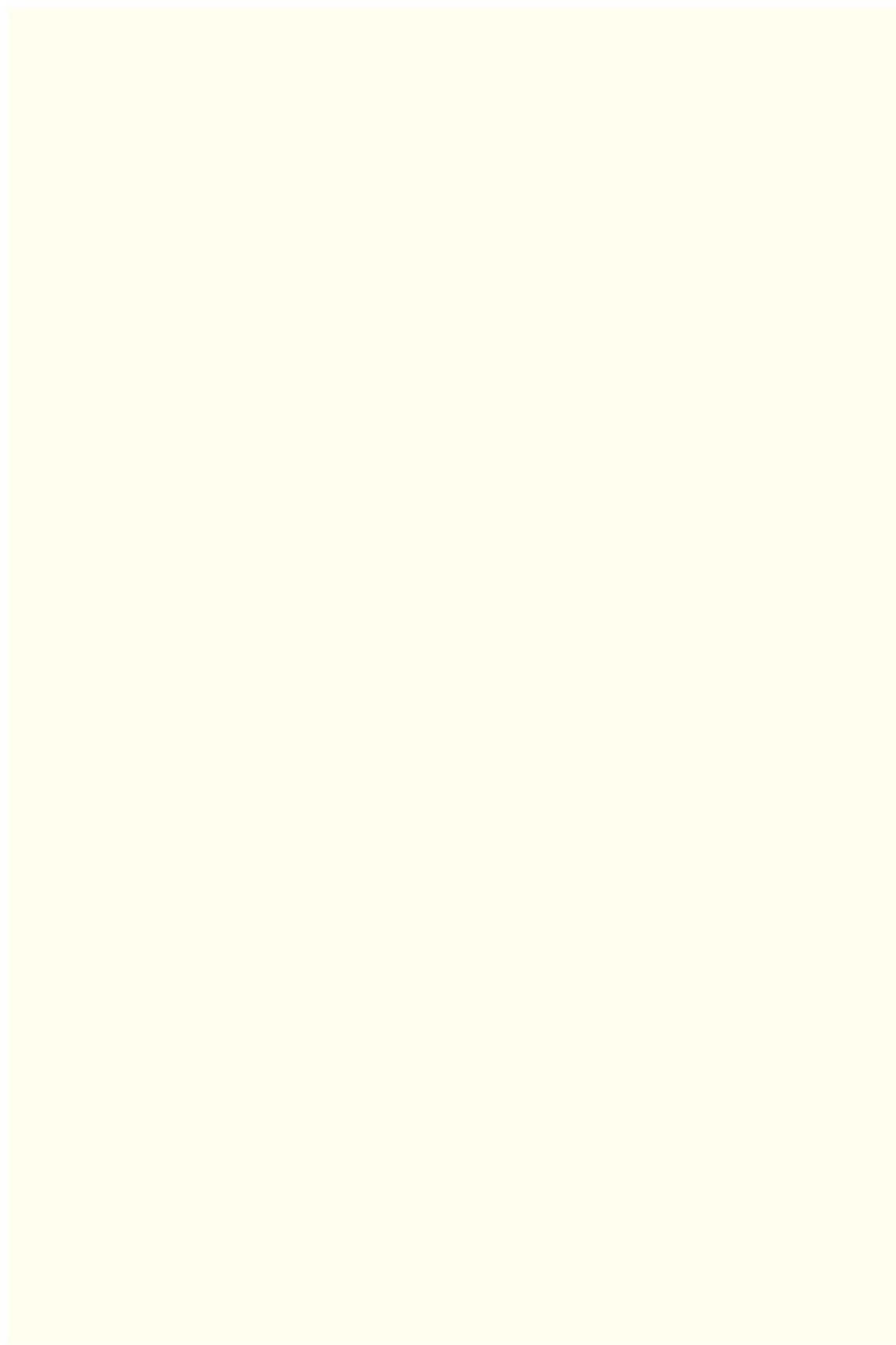
PREFACE

The 78th Conference of Presiding Officers and the 56th Conference of Secretaries of Legislative Bodies in India is being held in Gandhinagar from 21st to 24th January 2016.

This *Profiles Handbook*, brought out by the Lok Sabha Secretariat on the occasion, contains brief biographical information on the Presiding Officers and Secretaries. The profiles have been prepared on the basis of information received from the respective Legislature Secretariats and also on the basis of information contained in a similar *Handbook* brought out during the 77th Conference of Presiding Officers and the 55th Conference of Secretaries of Legislative Bodies in India held in Lucknow during January-February 2015. It is hoped the Publication will be found useful by all the Delegates.

New Delhi
January 2016

Anoop Mishra
Secretary-General
Lok Sabha



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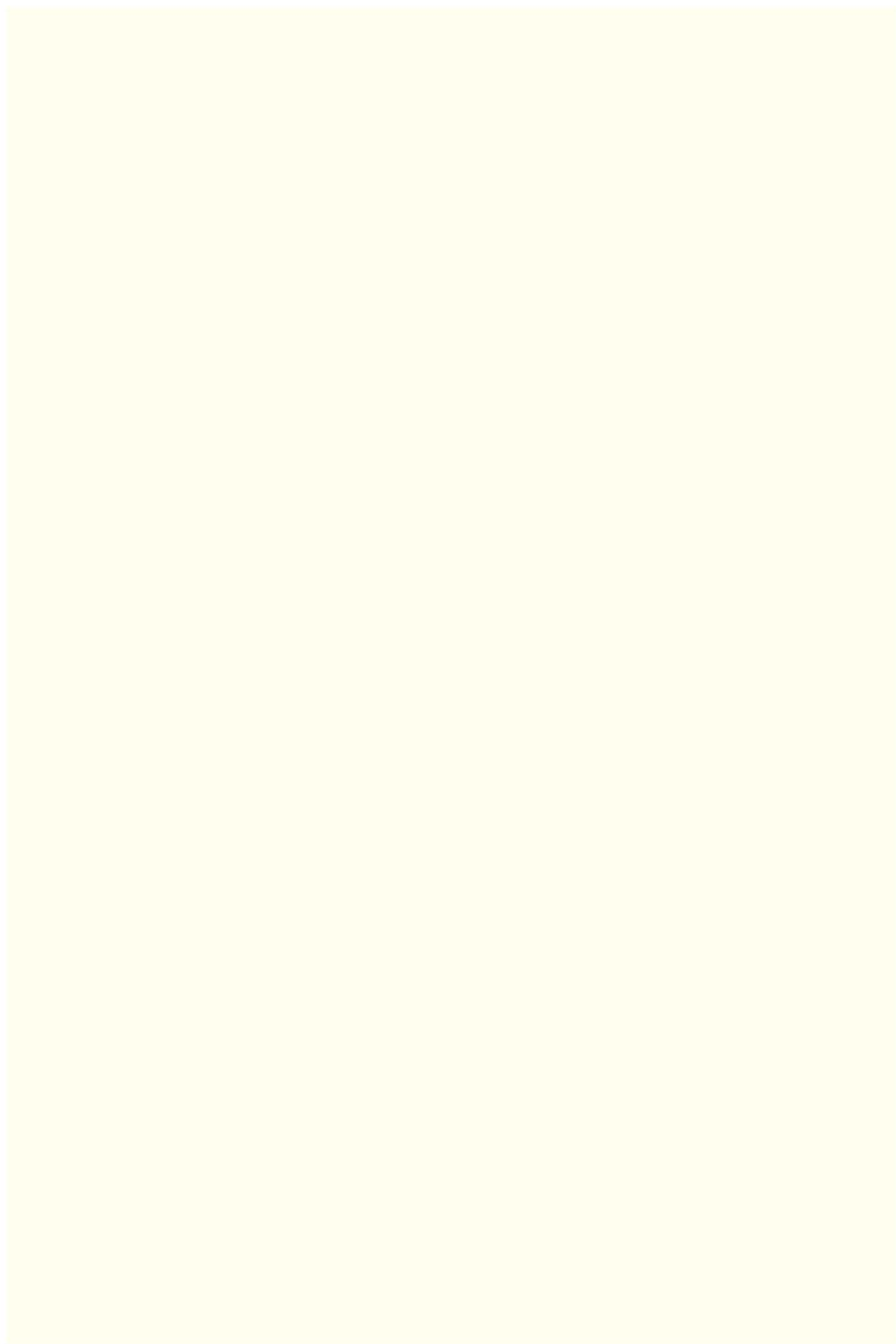


IMPORTANT ABBREVIATIONS

A.A.P.	Aam Aadmi Party
A.I.A.W.U.	All India Agricultural Workers' Union
A.I.C.C.	All India Congress Committee
A.S.E.B.	Assam State Electricity Board
A.S.G.P.	Association of Secretaries General of Parliaments
B.A.	Bachelor of Arts
B.B.A.	Bachelor of Business Administration
B.Com.	Bachelor of Commerce
B.J.P.	Bharatiya Janata Party
B.L.	Bachelor of Law
B.Lib.Sc.	Bachelor of Library Science
B.Sc.	Bachelor of Science
C.P.A.	Commonwealth Parliamentary Association
C.S.P.O.C.	Conference of Speakers and Presiding Officers of the Commonwealth
C.W.C.	Congress Working Committee
F.C.A.	Fellow of the Institute of Chartered Accountants
G.A.T.T.	General Agreement on Tariffs and Trade
I.A.S.	Indian Administrative Service
I.F.L.A.	International Federation of Library Associations and Institutions
I.N.T.U.C.	Indian National Trade Union Congress
I.P.U.	Inter-Parliamentary Union
LL.B.	Bachelor of Law
M.A.	Master of Arts
M.B.A.	Master of Business Administration
M.L./LL.M.	Master of Law

M.L.A.	Member of Legislative Assembly
M.L.C.	Member of Legislative Council
N.E.J.O.T.I.	North-Eastern Judicial Officers Training Institute
N.E.R.C.P.A.	North-East Region Commonwealth Parliamentary Association
N.J.A.	National Judicial Academy
O.B.C.	Other Backward Classes
O.N.G.C.	Oil and Natural Gas Commission
Ph.D.	Doctor of Philosophy
S.O.C.A.T.T.	Society of Clerks-at-the-Table
U.A.E.	United Arab Emirates
U.K.	United Kingdom
U.N.O.	United Nations Organisation
U.S.A.	United States of America
V.A.T.	Value Added Tax

**BIOGRAPHICAL SKETCHES
OF
PRESIDING OFFICERS
AND
SECRETARIES-GENERAL/SECRETARIES
OF
LEGISLATIVE BODIES IN INDIA**



LOK SABHA

**Hon'ble Smt. Sumitra Mahajan
M.P.**



Office held and date of assumption of office	— Speaker; 6 June 2014
Date of Birth	— 12 April 1943
Marital Status	— Married
Children	— Two
Educational Qualifications	— Bachelor of Law (LL.B.), M.A. (Psychology)
Career	— Political and Social Worker
Positions Held	
1982-1985	— Corporator, Municipal Corporation, Indore (M.P.)
1984-1985	— Deputy Mayor, Municipal Corporation, Indore
1989, 1991, 1996, 1998, 1999, 2004, 2009 and 2014	— Member, Lok Sabha (8 terms)
1990-1991	— Member, Parliamentary Consultative Committee, Ministry of Health and Family Welfare, Government of India
	— President, Mahila Morcha (Women Wing), Bharatiya Janata Party (B.J.P.), Madhya Pradesh

1991-1992	— Member, Joint Parliamentary Committee for 73rd Constitution Amendment Bill
1991-1993	— Member, Joint Parliamentary Committee for Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991
1991-1996	— Member, Parliamentary Consultative Committee, Ministry of Communications, Government of India
1992-1994	— Vice-President, B.J.P., Madhya Pradesh
1995-1996	— Secretary, B.J.P., Parliamentary Board — Chairperson, B.J.P. Parliamentary Board, Madhya Pradesh
1996	— Secretary, B.J.P.
1997	— Member, Parliamentary Committee on Public Accounts
1998	— General-Secretary, B.J.P.
1998-1999	— Convenor, Sub-Committee on Drug Control, Parliamentary Committee on Human Resource Development — Member, Parliamentary Committee on Human Resource Development and its Sub-Committee on Value-based Education — Member, Joint Parliamentary Committee on Empowerment of Women — Member, Parliamentary Committee on Members of Parliament Local Area Development Scheme (MPLADS) — Member, Parliamentary Consultative Committee, Ministry of Human Resource Development
1999-2002	— Union Minister of State, Ministry of Human Resource Development
2002-2003	— Union Minister of State, Ministry of Communication and Information Technology

2003-2004	— Union Minister of State, Ministry of Petroleum and Natural Gas
2004-2009	— Member, General Purposes Committee of Parliament
	— Chairperson, Parliamentary Committee on Social Justice and Empowerment
	— Member, Panel of Chairpersons (Lok Sabha)
2005	— Prabhari (In-charge) Mahila Morcha, B.J.P.
	— Member, Parliamentary Consultative Committee on Civil Aviation
2007-2009	— Chairperson, Parliamentary Standing Committee on Social Justice and Empowerment
2009	— Member, Panel of Chairpersons (Lok Sabha)
2009-2014	— Chairperson, Parliamentary Standing Committee on Rural Development
	— Member, Parliamentary Committee on Empowerment of Women

**Conferences/Seminars
attended and visits made**

- (i) 4th World Conference on Women, Beijing, China, 1995; (ii) International Forum on Parliamentarians and Local Authorities with an interest in Tourism, Bali, Indonesia, 1996; (iii) As Minister of State for Women and Child Development, led an Indian Delegation to Australia to discuss bilateral issues, 2001; (iv) As Minister of State and Child Development attended various conferences/bilateral visits to USA, Sri Lanka, and Maldives; (v) As Minister of State for Communications and Information Technology, led the Indian Delegation to ITU Conferences held in Hong Kong and Morocco, 2002; (vi) 112th Assembly of the Inter-Parliamentary Union (IPU), Manila,

Philippines, 2005; (vii) Sixth Canadian Parliamentary CPA Seminar in Ottawa, Canada, 2007; (viii) Regional Seminar for Asian Parliaments on *Preventing and Responding to Violence against Women and Girls: From Legislation to Effective Enforcement*, New Delhi, 2011; (ix) Commonwealth Women Parliamentarians (CWP) India Region Seminar on *Gender Justice and Responsive Governance*, New Delhi, 2012; (x) 58th Commonwealth Parliamentary Conference, Colombo, 2012; (xi) Ninth Annual Meeting of Women Speakers of Parliament, Geneva, Switzerland, 2014; (xii) 131st Assembly of the IPU, Geneva, Switzerland, 2014; (xiii) Second Meeting of the Preparatory Committee of the Fourth World Conference of Speakers of Parliament, New York, USA, 2014; (xiv) Conference of Speakers and Presiding Officers of the Commonwealth (CSPOC) Standing Committee Meeting, Jersey, 2015; (xv) 77th Conference of Presiding Officers of Legislative Bodies in India, Lucknow, 2015; (xvi) 132nd Assembly of the IPU, Hanoi, Vietnam, 2015; (xvii) Third Meeting of the Preparatory Committee of the Fourth World Conference of Speakers of Parliament, Geneva, 2015; (xviii) Visit to European Parliament, Belgium, 2015; (xix) 10th Meeting of Women Speakers of Parliament, New York, USA, 2015; (xx) 4th Meeting of Preparatory Committee of the Fourth World Conference of Speakers of Parliament, New York, USA, 2015; (xxi) 4th World Conference of Speakers of Parliament, New York, USA, 2015; and (xxii) 133rd Assembly of the IPU, Geneva, Switzerland, 2015

Interests/Recreations

- Reading, music, drama and cinema
Special Interests: Women's Welfare, Social Reforms and Literature (poetry in particular)

Sports and Clubs	<ul style="list-style-type: none"> Associated with clubs/organizations for promotion of Indian Rural Sports; protection/development of play grounds; and womens' <i>Kho-Kho</i> matches
Travels Abroad	<ul style="list-style-type: none"> Travelled widely all over the globe. The countries visited include, Australia, Belgium, Canada, China, France, Hong Kong, Indonesia, Jersey, Maldives, Morocco, South Africa, Sri Lanka, Switzerland, Philippines, U.K., U.S.A., Vietnam, etc.
Literary, Artistic and Cultural Activities	<ul style="list-style-type: none"> Participated in discussions and delivered lectures on historical personalities and Ramayana including a play on Devi Ahilya Bai Holkar; Marathi literature and poetry; and associated with several cultural organizations, forums promoting literary activities
Additional Information	<ul style="list-style-type: none"> Former President, Marathi Academy, Madhya Pradesh Chairperson <ul style="list-style-type: none"> (i) Ahilya Utsav Committee, Indore; (ii) Contemporary Study Centre, Indore
Address	<ul style="list-style-type: none"> Office: 16, Parliament House, New Delhi-110 001 Tels. : 011-23017795, 23017914 E-mail : speakerloksabha@sansad.nic.in Residence: 20, Akbar Road, New Delhi-110 001 Tels. : 011-23014011, 23014022 Permanent Address: 68, Manishpuri, Saket Nagar, Indore-452 018, Madhya Pradesh Tels. : (0731) 2542211, 2542233 (O) Tel. : (0731) 2596655 (R)

LOK SABHA



**Hon'ble Dr. M. Thambi Durai
M.P.**

Office held and date of assumption of office	— Deputy Speaker; 13 August 2014
Political Party	— All India Anna Dravida Munnetra Kazhagam (A.I.A.D.M.K.)
Date of Birth	— 15 March 1947
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A., M. Phil., M. Litt., Ph.D. (Economics)
Career	— Agriculturist and Social Worker
Positions Held	
1984, 1989, 1998, 2009 and 2014	— Member, Lok Sabha (5 terms)
1985-89	— Deputy Speaker, Lok Sabha
	— Chairman, Committee on Private Members' Bills & Resolutions
	— Chairman, Library Committee
1990-91	— Member, General Purposes Committee
	— Member, Panel of Chairmen
	— Member, Committee on Estimates

	<ul style="list-style-type: none"> – Member, Consultative Committee, Departments of Atomic Energy, Space, Electronics, Ocean Development and Ministry of Science and Technology
1998-1999	<ul style="list-style-type: none"> – Union Cabinet Minister for Law, Justice and Company Affairs and Ministry of Surface Transport (Additional charge)
2009-2014	<ul style="list-style-type: none"> – Leader, All India Dravida Munnetra Kazhagam Parliamentary Party – Member, Panel of Chairmen – Member, Committee on Public Accounts – Member, Committee on Finance – Special Invitee, Business Advisory Committee – Member, Committee on Government Assurances
September 2014 onwards	<ul style="list-style-type: none"> – Special Invitee, Business Advisory Committee – Chairperson, Committee on Private Members' Bills and Resolutions – Chairperson, Budget Committee, Lok Sabha – Chairperson, Committee on Members of Parliament Local Area Development Scheme (MPLADS)
October 2014 onwards	<ul style="list-style-type: none"> – Member, Joint Parliamentary Committee on Maintenance of Heritage Character and Development of Parliament House Complex
January 2015	<ul style="list-style-type: none"> – Member, General Purposes Committee
Conferences/Seminars attended and visits made	
1987, Mauritius	<ul style="list-style-type: none"> – Leader, Indian Parliamentary Delegation to Mauritius – Deputy Leader, Indian Parliamentary Delegation to Canada

2015, United Kingdom	— Attended CPA Workshop on the Role of Parliamentarians and Constituency Development Funds
Interests/Recreations	— Social service
Travels Abroad	— Widely Travelled
Additional Information	
1975-1978	— General-Secretary, Madras University Research Scholar's Association
	— Lecturer, Management, College of Engineering, Anna University, Madras
1976-1980	— Student-Secretary, World University Service (WUS), Chennai
1982-1985	— Treasurer, Indian National Committee, World University Service (WUS), Chennai
1990	— Member: (i) Indian Economic Association; and (ii) All India Council for Technical Education

LOK SABHA

Shri Anoop Mishra



Office held and date of assumption of office	— Secretary-General; 1 December 2014
Date of Birth	— 14 May 1955
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.Sc.(Physics); Diploma In Business Management; Project Appraisal and Risk Analysis Short Term Course from the Harvard Institute of International Development
Career	— Indian Administrative Service (Uttar Pradesh 1978)
Positions Held	
1993-1998	— Director, Ministry of Finance and Company Affairs, Department of Economic Affairs
1998-2005	— Joint Secretary, Ministry of Finance, Department of Economic Affairs, Cabinet Secretariat
2005-2008	— Minister (Economic), Embassy of India, Washington D.C.
2008-2011	— Principal Secretary, Department of Finance, Government of Uttar Pradesh, Infrastructure and Industrial Development Commissioner

2011-2012	— Chief Secretary, Uttar Pradesh
2012-2014	— Chairman, Uttar Pradesh Road Transport Corporation (UPRTC)
Interests/Recreations	— Reading and Outdoor Games
Travels Abroad	— Australia, Belgium, Canada, Egypt, France, Indonesia, Jersey, Netherlands, Oman, Singapore, Switzerland, Thailand, UAE, U.K., USA and Vietnam

Dr. D. Bhalla

Office held and date of assumption of office	– Secretary; 24 February 2015
Date of Birth	– 29 September 1958
Marital Status	– Married
Educational Qualifications	– B.Sc., MPA, MBA, Ph.D.
Career	– Civil Servant (IAS 1986-Nagaland Cadre)
Positions Held	
1982-1986	– Served as an Officer with Bank of Baroda and as an Inspector of Central Excise and Customs Department
1987-1993	– Served in various posts in Government of Nagaland
1993-1995	– Secretary, Government of Nagaland
1995-1997	– Deputy Secretary, National Drinking Water Mission, Ministry of Rural Areas and Employment, Govt. of India
1997-2000	– Deputy Secretary, Land Reforms Division, Ministry of Rural Areas and Employment, Govt. of India
2000-2003	– Director and Private Secretary to Minister of State for Women and Child Development, Govt. of India

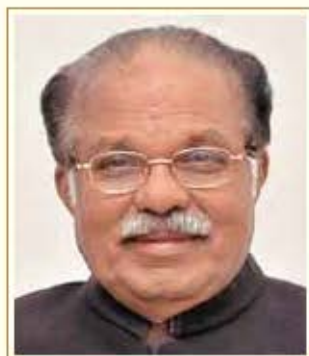
2003-2004	— Commissioner and Secretary, Govt. of Nagaland, Department of Information and Public Relation
2004-2005	— Commissioner Tourism & Sports, Youth Resource and Director of Administrative Training Institute
2005-2006	— Commissioner School Education & Social Welfare/Women and Child Development
2006-2007	— Commissioner Social Welfare/Women Development/Law & Justice
2007-2011	— Resident Commissioner, Nagaland House, New Delhi
2011-2012	— Joint Secretary (Import/Export), Ministry of Consumer Affairs, Food & Public Distribution, Govt. of India
2012-2015	— Executive Director (Personnel), Food Corporation of India (Headquarters) under the Ministry of Consumer Affairs, Food & Public distribution, New Delhi

**Conferences/Seminars
attended and visits made**

2007, Hyderabad	— Written a paper for the Conference on “The North Eastern Region of India -Constraints and opportunities for Development” (published by the Administrative Staff College of India, Hyderabad)
2008, Jammu	— Chaired a Technical session on “Trans Himalayan Tourism-Issues and Perspectives” and gave the key note Address on “Tourism Impact Assessment with special reference to Nagaland”
2011, France	— Represented Govt. of India at G20 Ministerial Meeting held at Paris

2012, Canada	— Attended two weeks Customised Foreign Training Programme on “Human Resource Management and Development” at IPAC, British Columbia, Victoria, Canada
Mexico	— Represented Govt. of India at G20 Ministerial Meeting held at Mexico City
Bangladesh	— Represented Govt. of India in the SAARC Food Bank Board Meeting held at Dhaka
2014	— Attended Phase V of Mid Career Training Programme for IAS officers
Interests/Recreations	— Reading and Writing. Has written Books on “Sustainable Tourism Development of Nagaland-Strategies of Socio-Economic Development”; and “Tourism Potential of Middle East; Future of India”, etc
Travels Abroad	— Africa, Bangladesh, Canada, Europe, France, Holland, Maldives, Malaysia, Mexico, Nepal, Pakistan, Philippines, Singapore, Sri Lanka, Thailand, U.K., and USA
Additional Information	— Visiting Professor and Founder Director of the Indian Institute of Tourism; Honorary Visiting Fellow and Guide/Evaluator for North Eastern Studies/Projects of the School of Planning and Architecture, New Delhi since 2009; and also Visiting Faculty to the FCI Training Institute, Gurgaon and CBI Academy, Ghaziabad

RAJ YA SABHA



Hon'ble Prof. P.J. Kurien
M.P.

Office held and date of assumption of office	— Deputy Chairman; 21 August 2012
Political Party	— Indian National Congress
Date of Birth	— 31 March 1941
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.Sc. (Physics)
Career	— Political and Social Worker and Educationist
Positions Held	
1980, 1984, 1989, 1991, 1996 and 1998	— Member, Lok Sabha (6 terms)
1985-1987	— Member, Press Council of India
1989-1991	— Chief Whip, Congress Parliamentary Party, Lok Sabha
1991-1993	— Union Minister of State, Industry with additional charge of Commerce
1994-1998	— Chairman, Board of Governors, Indian Institute of Technology, Delhi
1995-1996	— Union Minister of State, Non-Conventional Energy Sources
1998-1999	— Chief Whip, Congress Parliamentary Party, Lok Sabha

2005, 2006 and 2012	— Member, Rajya Sabha (3 terms)
2005-2012	— Nominated to the Panel of Vice-Chairmen, Rajya Sabha
2007-2009	— Member, Parliamentary Committee on Public Accounts and Defence
2008-2012	— Chief Whip, Congress Parliamentary Party, Rajya Sabha
	— Chairman, Select Committee to examine the Commercial Division of High Courts Bill, 2009
2011	— Member, JPC to examine matters relating to Allocation and Pricing of Telecom Licenses and Spectrum
2012 onwards	— Chairman, Committee on Privileges, Rajya Sabha
	— Chairman, Committee on MPLADS, Rajya Sabha
	— Vice-Chairman, Standing Committee of All India Presiding Officers' Conference
	— <i>Ex-Officio</i> Vice-President of Indian Parliamentary Group (IPG)
	— Chairman, Committee of Presiding Officers to look into the problem of Disruption of Question Hour
	— Member, Business Advisory Committee
	— Member, Rules Committee
	— Member, General Purposes Committee
Conferences/Seminars Attended and Visits made	
1994, 1997 and 2011, United Nations	— Indian delegation to the United Nations
2009, Ethiopia	— Indian Association of Parliamentarians for Population and Development (IAPPD)
2010, Egypt, Greece and Turkey	— Indian Goodwill Delegation of Parliamentarians of various political parties in Parliament

2012, Sri Lanka	— 58th CPA Conference
2012, Pakistan	— 6th Conference of SAARC Speakers and Parliamentarians
2012, 2013 and 2014 Vatican City	— Leader of the Indian Delegation to the Vatican City
2013 and 2014, Switzerland	— 129th, 130th and 131st Assembly of the Inter-Parliamentary Union at Geneva, Switzerland
2014, New Zealand	— 22nd Conference of Speakers and Presiding Officers of the Commonwealth (CSPOC)
Interests/Recreations	— Volleyball, Badminton, Reading, Travelling, Music and Cultural activities
Travels Abroad	— Widely travelled including Australia, Bahrain, Canada, China, Egypt, Ethiopia, Germany, Greece, Italy, Japan, Malaysia, Netherlands, New Zealand, Pakistan, Singapore, Sri Lanka, Sweden, Switzerland, Thailand, Turkey, USA, USSR, U.K., and Vatican City
Additional Information	<ul style="list-style-type: none"> — Working for the protection of environment, population stabilization, upliftment of the poor and the weaker sections of the society and actively participating in educational, literary activities and the Co-operative movement — Also serving the Indian Association of Parliamentarians for Population and Development (IAPPD) as its Chairman and the Asian Forum of Parliamentarians for Population and Development (AFPPD), Tokyo, as its Vice-Chairman

RAJYA SABHA

Shri Shumsher K. Sheriff



Office held and date of assumption of office	– Secretary-General; 1 October 2012
Date of Birth	– 17 August 1953
Marital Status	– Married
Educational Qualifications	– M.A., LL.B.
Career	– Civil Servant (IAS 1977-2013). Held assignments both State and Centre up to the level of Secretary to Government of India. Senior Advisor at Asian Development Bank. Also served as Secretary to two Vice-Presidents and President of India
Conferences/Seminars attended and visits made	<ul style="list-style-type: none">– Member of many delegations for bilateral negotiations on behalf of Ministry of Finance, Government of India– Member of Vice-Presidential and Presidential delegations to many countries– Attended IPU, ASGPs and SOCATT Conferences
Interests/Recreations	– Art, Reading and Sports

Travels Abroad

- Widely travelled abroad. Countries in Western and Eastern Europe, USA, South America, China, Japan, Australia, New Zealand, Central Asia, South Asia and South-East Asia

Additional Information

- Studied pre-doctoral programme at Graduate Institute of International Studies, Geneva, Switzerland
- Studied at Ecole Nationale d'Administration (ENA), Paris (France) in 1984-85
- Member, Executive Committee, ASGP

ANDHRA PRADESH LEGISLATIVE COUNCIL

Dr. A. Chakrapani
M.L.C.



Office held and date of assumption of office	– Chairman; since 2007
Date of Birth	– 1 January 1943
Marital Status	– Married
Children	– Three
Educational Qualifications	– B.A., LL.B., LL.M., Ph.D. (Law), LL.D.
Career	– Advocate, Political and Social Worker
Positions Held	
1976-1985 and from 2007 onwards	– Member, Andhra Pradesh Legislative Council
	– Chief Whip, Andhra Pradesh Legislative Council
	– Chairman, Committee of Privileges; Committee on Government Assurances; Committee on Petitions; and House Committee
	– Deputy Chairman, Andhra Pradesh Legislative Council
	– Regional Representative of Indian Region of Commonwealth Parliamentary Association

- Chairman, A.P. Legislative Council, Hyderabad
- Member—Standing Committee of All India Presiding Officers
- Convener—sub-Committee of the All India Speakers' Conference

**Conferences/Seminars
attended and visits made**

- | | |
|--------------------|--|
| 2007, New Delhi | — 53rd CPA Conference |
| 2008, Malaysia | — 54th CPA Conference |
| 2010, South Africa | — 56th CPA Conference |
| 2011-2015 | — Convener of the Follow up sub-Committee of All India Presiding Officers Conference to study and report on Committee System |
| 2011, Mauritius | — Mauritius Telugu Cultural Conference |
| 2012, Canada | — 50th CPA Canada Regional Conference |
| 2012, U.K. | — First World Telugu History Conference |
| 2012, Sri Lanka | — 58th Commonwealth Parliamentary Conference |
| 2015, Lucknow | — 77th Conference of Presiding Officers of Legislative Bodies in India |

Travels Abroad

- Widely travelled

Additional Information

- President, Students Union of Law College, Osmania University, Hyderabad
- Senate Member, Osmania University (Elected from the Graduates Constituency) Hyderabad
- Member, Governing Council of the Central Sanskrit Vidya Peeth, Tirupathi
- Closely associated with several cooperative organizations in the State, Founded and organized a number of primary cooperative societies in AP

meant for the benefit of weaker sections, SCs, STs and other economically backward sections

- Actively participated in the Anti-*Arrack* Movement in Andhra Pradesh during 1990s that led to the total prohibition of liquor in Andhra Pradesh
- As Honorary President of the Damodaram Sanjiviah Library Committee, promoted and assisted several libraries in Andhra Pradesh
- Editor, Andhra Janata, a Telugu Daily from Hyderabad, Contributed several articles to Newspapers on a variety of issues
- Publications and Articles: (i) Second Chamber of Legislature—A Must; (ii) Process of Amendments to the Indian Constitution; (iii) Legal Profession and a Sincere Lawyer; (iv) Anti *Arrack* Movement in Andhra Pradesh
- Translation of several works from Telugu to English and *vice-versa*
- Conducted several programmes for promotion of adult literacy and eradication of illiteracy. Conducted several programmes in coordination with NGOs for women's development and empowerment
- Conducted training programmes for educating the youth on the welfare schemes launched by the Government
- Participated in a number of seminars, conferences and workshops both at State, National and International level. Chaired several sessions in different parts of the country on burning topics like National Integration, Secularism and Reservations for OBCs.

-
- Life Member—St. John Ambulance Organisation of A.P.
 - Life Member—Red Cross Society of A.P. State and Telangana State

President, Mayura Kala Mandali, a well known literary and library organization in the State

ANDHRA PRADESH LEGISLATIVE COUNCIL

Shri S. Venkata Satish Kumar Reddy
M.L.C.



Office held and date of assumption of office	— Deputy Chairman; 4 September 2014
Political Party	— Telugu Desam Party
Date of Birth	— 6 March 1967
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A.
Career	— Political Worker
Positions Held	— Member, Andhra Pradesh Legislative Council
Conferences/Seminars attended and visits made	— Attended all the Zilla Parishad meetings
Interests/Recreations	— Visiting places of historic importance and scenic beauty
Travels Abroad	— Malaysia, Singapore and Thailand

ANDHRA PRADESH LEGISLATIVE COUNCIL



Shri Kopelle Satyanarayana Rao

Office held and date of assumption of office	— Secretary; 2 June 2014
Date of Birth	— 14 August 1959
Educational Qualifications	— Graduate
Career	— Government Service
Positions Held	
1978	— Joined Andhra Pradesh Legislature Secretariat and worked in various capacities
Conferences/Seminars attended and visits made	
2014, Cameroon	— 60th Commonwealth Parliamentary Conference
2015, Lucknow	— 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies in India
2015, Panaji	— 5th India Region CPA Conference
2015, Vishakhapatnam	— CPA Meet on Parliament and Media Law Conference
2015, London	— DOTs Programme under the connecting of DOTs programme jointly organized by the British High Commission and Athena Informatic India Pvt. Ltd.

-
- 2015, Vishakhapatnam — 17th All India Whips Conference
 - Interests/Recreations — Reading Books
 - Travels Abroad — Cameroon, China, Dubai, Malaysia,
Singapore, South Africa, U.K. and
U.S.A.

ANDHRA PRADESH LEGISLATIVE ASSEMBLY



Dr. Kodela Siva Prasada Rao
M.L.A.

Office held and date of assumption of office	— Speaker; 19 June 2014
Political Party	— Telugu Desam Party
Date of Birth	— 2 May 1947
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.B.B.S, M.S. (General Surgery)
Career	— Medical Practitioner and Social Worker
Positions Held	
1983 onwards	— Member, Andhra Pradesh Legislative Assembly (six terms)
	— Minister for Home Affairs, Government of Andhra Pradesh
	— Minister for Civil Supplies, Panchayati Raj, Health and Irrigation, Government of Andhra Pradesh
	— Chairman, Business Advisory Committee and General Purposes Committee, Andhra Pradesh Legislative Assembly
Conferences/Seminars attended and visits made	
2014, Cameroon	— 60th Commonwealth Parliamentary Association Conference

2015, Vishakhapatnam	— Conducted CPA Meet on Parliament and Media Law Conference
2015, Bangladesh	— 26th CPA Seminar
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
2015, U.K.	— As Speaker, led the Team on Environmental Project on the invitation of British High Commission
Interests/Recreations	— Reading literary books, Listening to Music, Swimming, Giving Medical treatment to the poor and social activities such as health promotion, women development
Travels Abroad	— Bangladesh, Cameroon, Denmark, Finland, Norway, Sweden and U.K.
Additional Information	<p>— As part of <i>Swachh</i> Andhra Pradesh Programme, among others, involved in the construction of 20174 individual sanitary latrines in Sattenapalle constituency in 100 days UNICEF, World Bank, Singapore & Australian teams visited to know the methodology in the successful construction; Organised hand washing in <i>Swachh</i> Sattenpalle Mission; In coordination with UNICEF Programme, undertaken <i>Swachh Vidyalaya</i> Concept in 396 Schools; Instrumental in the development and restoration of 200 tanks in Sattenpalle Constituency as part of <i>Neeru-Chettu</i> to develop the ground water level; Initiated '<i>Swargapuri</i>' for development of 111 burial grounds in Sattenpalle Constituency.</p> <p>Trustee, (i) Dr. Kodela Satyanarayana Memorial Charitable Trust; (ii) Basavatarakam Indo American Cancer Hospital and Research Centre; Convener, <i>Swachh</i> Andhra Pradesh</p>

ANDHRA PRADESH LEGISLATIVE ASSEMBLY

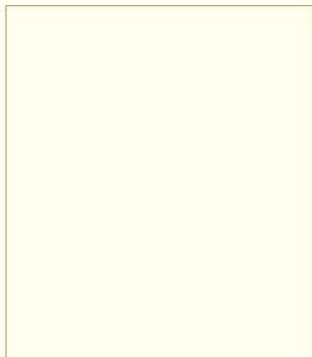


**Shri Mandali Buddha Prasad
M.L.A.**

Office held and date of assumption of office	— Deputy Speaker; 23 June 2014
Political Party	— Telugu Desam Party
Date of Birth	— 26 May 1956
Marital Status	— Married
Children	— Three
Educational Qualifications	— B.A.
Career	— Political and Social Worker
Positions Held	
2004	— Member, Public Accounts Committee, Andhra Pradesh Legislative Assembly
2005	— Member, De-Limitation Committee
2007-2009	— Minister for Animal Husbandry, Fisheries and Dairy Development, Government of Andhra Pradesh
2013-2014	— Chairman, Official Language Commission (Cabinet Rank) Government of Andhra Pradesh
Conferences/Seminars attended and visits made	
	— Attended and conducted number of National and International Conferences and Seminars in India and in Countries like Mauritius, U.K. and U.S.A, etc.

Interests/Recreations	<ul style="list-style-type: none"> – A Staunch follower of Gandhian Principles and running "Gandhi Kshetram" at Avanigadda, Krishna District, Andhra Pradesh; Reading Telugu language, Literature, Art and Culture
Travels Abroad	<ul style="list-style-type: none"> – Widely travelled in several countries like Canada, Mauritius, Malaysia, Singapore U.K. and U.S.A., etc.
Additional Information	<ul style="list-style-type: none"> – Did yeoman service during cyclones and tidal waves in the coastal Andhra Pradesh and formulated Disaster Management Methods <p>A voracious reader; prolific writer and authored number of books</p> <p>Striving hard for National Integration and Communal Harmony</p>

ANDHRA PRADESH LEGISLATIVE ASSEMBLY



Shri Kopelle Satyanarayana Rao*

***For Bio-profile, please See page no. 24**

ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY

Shri Nabam Rebia
M.L.A.



Office held and date of assumption of office	— Speaker; 3 June 2014
Political Party	— Indian National Congress
Date of Birth	— 10 August 1962
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.A. (Hons.), LL.B.
Career	— Political and Social Worker
Positions Held	
1989	— Chairman, Legal Cell, APYC
1990	— Legal Advisor, Arunachal Pradesh Forest Corporation Ltd.
	— Chairman, Arunachal Pradesh Election Campaign Committee
1990-1994	— Political Advisor to Chief Minister, Arunachal Pradesh
1991-1993	— General Secretary, APCC
1992-1994	— Executive Member, NECC
1993-1994	— Vice-President, APCC
	— Spokesman, APCC
1996-2008	— Member, Rajya Sabha (2 terms)

2005-2008	— Vice-President, APCC
2008	— Vice Chairman, Arunachal Panchayat Election Committee
	— Political Advisor to the Chief Minister, Arunachal Pradesh
2009, 2014	— Member, Arunachal Pradesh Legislative Assembly (2 terms)
Conferences/Seminars attended and visits made	— Executive Committee of North East Region Commonwealth Parliamentary Association (NERCPA)
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Tree Plantation and Farming

ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY

Shri Tenzing Norbu Thongdok
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 3 June 2014
Political Party	— Indian National Congress
Date of Birth	— 12 March 1951
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.E. (Civil), FIE (India)
Career	— Political and Social Worker
Positions Held	— Member, Arunachal Pradesh Legislative Assembly (2 terms)
Interests/Recreations	— Running, High Jump, Volleyball, etc.
Travels Abroad	— Pakistan, Singapore and Thailand

ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY



Shri M. Lasa

Office held and date of assumption of office	— Secretary; 13 August 2009
Date of Birth	— 4 January 1960
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.A. (Hons.), M.A.
Career	— Government Service
Positions Held	— Secretary, Arunachal Pradesh Legislative Assembly, Naharlagun
Conferences/Seminars attended and visits made	— Attended N.E.R. Conferences at Itanagar, Kohima, Gangtok, Guwahati, etc.
Interests/Recreations	— Football, Basketball, Swimming, Chess and Reading, etc.

ASSAM LEGISLATIVE ASSEMBLY

Shri Pranab Kumar Gogoi
M.L.A.



Office held and date of assumption of office	– Speaker; 6 June 2011
Political Party	– Indian National Congress
Date of Birth	– 19 August 1936
Marital Status	– Married
Children	– Three
Educational Qualifications	– B.A., LL.B.
Career	Political & Social Worker, Advocate
Positions Held	
	– General Secretary, APCC
2001, 2006 and 2011	– Member, Assam Legislative Assembly (3 terms)
	– Chairman, Act Implementation Committee/Committee for Welfare of OBC & MOBC, Assam Legislative Assembly
2006-2011	– Minister, Handloom, Textiles, Sericulture, Judicial and Legislative, Government of Assam
Conferences/Seminars attended and visits made	
2011, U.K.	– 57th Commonwealth Parliamentary Conference

2012, Sri Lanka	— 58th Commonwealth Parliamentary Conference
2013, Assam	— North Eastern Region CPA Conference
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Gardening, Listening to Assamese songs and Classical Music at leisure
Travels Abroad	— Dubai, France, Sri Lanka, Switzerland and U.K.
Additional Information	
1974-78	— President, Sivasagar Distt. Sporting Association
1977 onwards	— President, ONGC <i>Purbanchal</i> Employees Association
1984-85	— Member, Administrative Reforms Commission
	— Member, ASEB
	— Ex-Vice President, INTUC
	— Member, Working Committee, INTUC
1998-2002	— President, Sivasagar Bar Association

ASSAM LEGISLATIVE ASSEMBLY

Shri Bhimananda Tanti
M.L.A.



Office held and date of assumption of office	– Deputy Speaker; 8 June 2011
Political Party	– Indian National Congress
Date of Birth	– 1 January 1949
Marital Status	– Married
Children	– Four
Educational Qualifications	– B.A., LL.B.
Career	
Positions Held	
1996, 2001, 2009 and 2011	– Member, Assam Legislative Assembly (4 terms)
Conferences/Seminars attended and visits made	
2011, Jaipur	– 76th Conference of Presiding Officers of Legislative Bodies in India
2015, Lucknow	– 77th Conference of Presiding Officers of Legislative Bodies in India
2013, Assam	– North East Region CPA Conference
2013, South Africa	– 59th Commonwealth Parliamentary Conference

Interests/Recreations	— Reading mythological books, yoga and listening to mythological songs
Travels Abroad	— Australia, Hongkong and South Africa
Additional Information	
1982	— Secretary, ACMS Borsola Branch, Dhekiajuli
	— Advisor, Assam Utkal Samaz
2002	— Chairman, Assam Transport Corporation

ASSAM LEGISLATIVE ASSEMBLY

Shri Pranab Kumar Das



Office held and date of assumption of office	— Principal Secretary; 1 September 2015
Date of Birth	— 1 January 1956
Marital Status	— Married
Children	— Two
Educational Qualifications	— Graduate
Career	— Government Service
Positions Held	
2005-2015	— Additional Secretary, Assam Legislative Assembly
2015	— Director, North East Regional Institute of Parliamentary Studies, Training and Research
Conferences/Seminars attended and visits made	
1983, Mumbai	— Conferences of Presiding Officers and Secretaries of Legislative Bodies in India
1984, Kolkata	
1985, Jammu & Kashmir	
1986, Bhopal	
1991, Gujarat	
1997, Simla	
2011, Chennai, Delhi, Jaipur	

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- 2011, Arunachal Pradesh — North East Region CPA Conference
 - Interest/Recreation — Reading & Travelling
 - Travels Abroad — Australia, Bangladesh, Hongkong,
Singapore, Thailand (with Delegation
of CPA Assam State Branch)

BIHAR LEGISLATIVE COUNCIL

Shri Awadhesh Narain Singh
M.L.C.



Office held and date of assumption of office	— Chairman; 8 August 2012
Political Party	— Bharatiya Janata Party
Date of Birth	— 22 June 1948
Marital Status	— Married
Children	— Five
Educational Qualifications	— B.Sc. (Engineering), Metallurgical from B.I.T. Sindri (Jharkhand)
Career	Political and Social Worker
Positions Held	
1993 onwards	— Member, Bihar Legislative Council
2002-2005	— Chief Whip, National Democratic Alliance (Opposition), Bihar Legislative Council
2005-2008	— Chief Whip, National Democratic Alliance (Ruling Party), Bihar Legislative Council
2008-2010	— Minister, Labour Resources Department, Government of Bihar
Conferences/Seminars attended and visits made	— Visited USA in 2007 in connection with J.P. Vihar Manch Programme, London

2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Agriculture, Sustainable Development and Socio-Economic Studies
Travels Abroad	— U.S.A.
Additional Information	<ul style="list-style-type: none"> — Ex. President, Lions Club, Patna — Member, Bihar Chamber of Commerce — Chairman, Aashiana Housing Co-operative Society, Patna — Vice-President, Bihar State Bharatiya Janata Party — Treasurer, Bihar State Bharatiya Janata Party — During his short tenure as Minister, Labour Resources Department, Government of Bihar, started various Flagship Schemes viz. National Health Insurance Scheme, Employment Fair at Districts and Commissionaires level, Bihar Migrant Labour Accident Scheme for the welfare of Labourers and ensured its effective implementation. The foundation stone was also laid down of a Super Speciality Hospital and Medical College of E.S.I.C. (Government of India) in Bihta, Patna.

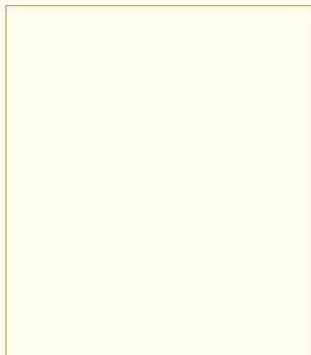
BIHAR LEGISLATIVE COUNCIL

Md. Haroon Rashid
M.L.C.



Office held and date of assumption of office	— Deputy Chairman; 5 August 2015
Political Party	— Janata Dal (United)
Date of Birth	— 16 January 1954
Marital Status	— Married
Children	— Three
Educational Qualifications	— M.A.
Career	— Political and Social Worker
Positions Held	
2008 and 2014	— Member, Bihar Legislative Council
Conferences/Seminars attended and visits made	— So many Political Conferences and Agricultural Seminars
Interests/Recreations	— Reading, Sports, Social Work and Cultivation
Travels Abroad	— Kingdom of Saudi Arabia
Additional Information	— Member of Syndicate & Senate in different Universities — As a Student Leader was very active in J.P. Agitation in 1974

BIHAR LEGISLATIVE COUNCIL



Shri Dhruvnarayan Pathak

Office held and date of assumption of office	— Acting Secretary; 1 January 2016
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.A.
Interests/Recreations	— Reading Books and Gardening

BIHAR LEGISLATIVE ASSEMBLY

Shri Vijay Kumar Choudhary
M.L.A.

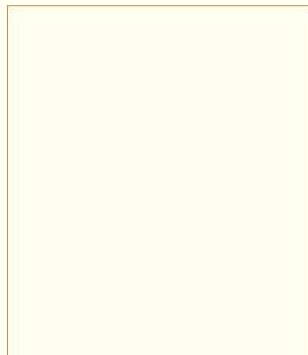


Office held and date of assumption of office	— Speaker; 2 December 2015
Political Party	— Janata Dal (United)
Date of Birth	— 8 January 1957
Marital Status	— Married
Children	— Two
Educational Qualifications	— Master of Arts (History)
Career	— Political and Social Worker
Positions Held	
1982, 1985, 1990, 2010 and 2015	— Member, Bihar Legislative Assembly (5 terms)
2010	— President, Bihar State Janata Dal (United)
2010-2015	— Cabinet Minister for Water Resources, Agriculture, I&PR, Government of Bihar
Conferences/Seminars attended and visits made	
2012, New Delhi	— 1st Meeting of Indo—Nepal Joint Ministerial Commission on Water Resources (JMCWR)

2012, New Delhi	— 27th Annual General Meeting (AGM) of National Water Development Authority (NWDA)
2012, New Delhi	— 6th Meeting of National Water Resources Council
2013, New Delhi	— 28th Annual General Meeting (AGM) of National Water Development Authority (NWDA)
2013, Kolkata	— 20th Meeting of Eastern Zonal Council
2014, New Delhi	— 29th Annual General Meeting (AGM) of National Water Development Authority (NWDA)
2014, New Delhi	— 1st Meeting of Special Committee of Inter-linking of Rivers
2015, New Delhi	— 4th Meeting of Special Committee of Inter-linking of Rivers
Interests/Recreations	— Reading and visiting places

BIHAR LEGISLATIVE ASSEMBLY

**Deputy Speaker
(Vacant)**



BIHAR LEGISLATIVE ASSEMBLY



Shri Rajiv Kumar

Office held and date of assumption of office	– Secretary-In-Charge; 1 September 2015
Date of Birth	– 1 July 1964
Marital Status	– Married
Children	– Two
Educational Qualifications	– M.A. (Mathematics), LL.B., M.B.A.
Career	– Government Service
Positions Held	
March 2015	– Deputy Secretary
September 2015	– Secretary-In-Charge
Conferences/Seminars attended and visits made	
1996, New Delhi	– Conferences of Presiding Officers and Secretaries of Legislative Bodies in India
2006, New Delhi	– Conferences of Presiding Officers and Secretaries of Legislative Bodies in India
2015, Lucknow	– Conferences of Presiding Officers and Secretaries of Legislative Bodies in India

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- | | |
|-----------------------|---|
| | – Participated in U.N. Training Programme, Jakarta, Indonesia |
| Interests/Recreations | – Reading and Tourism |
| Travels Abroad | – Indonesia and Thailand |

CHHATTISGARH LEGISLATIVE ASSEMBLY

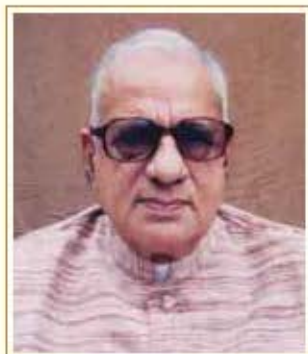


Shri Gaurishankar Agrawal
M.L.A.

Office held and date of assumption of office	— Speaker; 6 January 2014
Political Party	— Bharatiya Janata Party
Date of Birth	— 16 June 1952
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.E. (Electrical)
Career	Political and Social Worker
Positions Held	
1973	— President, Electrical Engineering Association, GEC, Raipur
1980-1990	— Treasurer, Vice-President, and General Secretary, Raipur District, BJP(City)
1990-1993	— Vice-President, Raipur Development Authority
1993-1998	— General-Secretary, Madhya Pradesh, BJP
1998-2003 and 2013	— Member, Madhya Pradesh Legislative Assembly and Member, Chhattisgarh Legislative Assembly (2 terms) — Member, Question and Reference Committee, Chhattisgarh Legislative Assembly

2000-2005	—	Treasurer, Chhattisgarh State, BJP
2006-2009 and 2010-2013	—	Chairman, Chhattisgarh Mineral Development Corporation Ltd., Raipur
Conferences/Seminars attended and visits made		
2014, Cameroon	—	60th CPA Conference
2014, Bangladesh	—	CPA Workshop for Asia, South-East Asia and India Regions
Interests/Recreations	—	Social & Cultural Activities
Travels Abroad	—	Bangladesh, Cameroon, Dubai (U.A.E.), France and Switzerland

CHHATTISGARH LEGISLATIVE ASSEMBLY



Shri Badri Dhar Diwan
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 23 July 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 27 November 1929
Marital Status	— Married
Children	— Three
Educational Qualifications	— High School
Career	— Political and Social Worker
Positions Held	
1977-1980	— President, B.J.P., Bilaspur (C.G.)
2003, 2008, 2013	— Member, Chhattisgarh Legislative Assembly (three terms)
	— Vice President, M.P. State Transport Corporation Limited
2004	— Chairman, Public Undertaking Committee, Privilege Committee, Chhattisgarh Legislative Assembly
	— Member, Panel of Chairmen, Chhattisgarh Legislative Assembly, Member, Committee on General Purpose
	— President, State Executive Committee, B.J.P.

	– Member, National Executive Kisan Morcha, National Council
2005	– Deputy Speaker, Chhattisgarh Legislative Assembly
2009	– Member, Committee on General Purpose and Committee on Ethics, Chhattisgarh Legislative Assembly
2014-2015	– Member, Committee on Public Undertaking, Chhattisgarh Legislative Assembly
Interests/Recreations	– Agriculture, Horticulture, Reading Spiritual books and Daily Newspaper
Travels Abroad	– Hongkong, Macau and Singapore

CHHATTISGARH LEGISLATIVE ASSEMBLY



Shri Devendra Verma

Office held and date of assumption of office	– Principal Secretary; since 2012
Date of Birth	– 2 November 1953
Marital Status	– Married
Children	– Two
Educational Qualifications	– B.Sc., B.Lib.Sc., M.A. (Economics), LL.B.
Career	– Government Service
1982	– Joined the Madhya Pradesh Legislative Assembly Secretariat and served in various capacities
2004-2012	– Secretary, Chhattisgarh Legislative Assembly Secretariat
2012 onwards	– Principal Secretary, Chhattisgarh Legislative Assembly Secretariat
	– Assistant Returning Officer for Presidential Election from Chhattisgarh State
	– Ex-Officio Secretary, Chhattisgarh Branch of Commonwealth Parliamentary Association

**Conferences/Seminars
attended and visits made**

- | | | |
|-----------------------|---|---|
| 1987-2004 | — | Attended Conferences of Presiding Officers' and Secretaries of Legislative Bodies in India held at various places in India as accompanying Officer, Secretary and Principal Secretary |
| 1989, Bhopal | — | Actively Participated in organizing Conferences of Presiding Officers and Secretaries of Legislative Bodies in India |
| 2005, Raipur | — | Organised Conferences of Presiding Officers and Secretaries of Legislative Bodies in India |
| 2006, Nigeria | — | 52nd CPA Conference |
| 2007, India | — | 53rd CPA Conference |
| 2007, Pakistan | — | 3rd Asia and India Region CPA Conference |
| 2009, Tanzania | — | 55th CPA Conference |
| 2010, Raipur | — | Organised 4th India and Asia Region CPA Conference |
| 2010, Kenya | — | 56th CPA Conference |
| 2011, U.K. | — | 57th CPA Conference |
| 2012, Sri Lanka | — | 58th CPA Conference |
| 2014, Cameroon | — | 60th CPA Conference |
| 2014, Bangladesh | — | CPA Workshop for Asia, South-East Asia and India Regions |
| 2015, Australia | — | CPA workshop on "Benchmarks for Parliamentary Code of Conduct" (Attended as an Expert) |
| Interests/Recreations | — | Visit to Historical places, Listening to Music, Reading & Social Service |
| Travels Abroad | — | Visited the following countries as Member of Delegation of Madhya Pradesh and Chhattisgarh Branches of CPA, Indian Parliamentary Association on pre/post-conference Study tours |

to: Australia, Cameroon, Canada, Austria, Bangladesh, Belgium, China, Egypt, France, Indonesia, Italy, Japan, Newzealand, Nigeria, Pakistan, Russia, Singapore, South Korea, Spain, Sri Lanka, Switzerland, U.K., USA, and Vietnam

Additional Information

- Delivered lectures on Parliamentary subjects in Academy of Administration Madhya Pradesh State and All India Administrative Services Probationers
- Performed responsibility as 'Rapporteur' in the workshop of 52nd and 53rd CPA Conference respectively held in Nigeria, 2006 and for the Plenary session at the 60th CPA Conference in Cameroon, 2014

DELHI LEGISLATIVE ASSEMBLY

Shri Ram Niwas Goel
M.L.A.



Office held and date of assumption of office	— Speaker; 23 February 2015
Political Party	— Aam Aadmi Party
Date of Birth	— 5 January 1948
Marital Status	— Married
Children	— Three
Educational Qualifications	— Graduate
Career	— Political and Social Worker
Positions Held	—
1993-1998 and 2015 onwards	— Member, Delhi Legislative Assembly (Two terms)
Conferences/Seminars attended and visits made	
2015, Vishakhapatnam	— Parliament and the Media Law Conference
Interests/Recreations	— Social service, reading, writing, kitchen gardening and visit to religious places/pilgrimages
Travels Abroad	— China, Singapore, Sri Lanka and U.K.
Additional Information	— Actively involved in social work especially in the field of Education and Health for the weaker sections

DELHI LEGISLATIVE ASSEMBLY



Smt. Bandana Kumari
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 23 February 2015
Political Party	— Aam Aadmi Party
Date of Birth	— 11 March 1974
Marital Status	— Married
Children	— One
Educational Qualifications	— Graduate
Career	— Political and Social Worker
Positions Held	
2014 and 2015	— Member, Delhi Legislative Assembly
Conferences/Seminars attended and visits made	
Chandigarh	— Seminar on Census
Interests/Recreations	— Social service, reading, writing, kitchen gardening and visit to religious places
Travels Abroad	— Australia and Switzerland

DELHI LEGISLATIVE ASSEMBLY

Shri Prasanna Kumar Suryadevara



- | | |
|---|---|
| Office held and date of assumption of office | — Secretary; 17 July 2015 |
| Date of Birth | — 24 September 1968 |
| Marital Status | — Married |
| Children | — One |
| Educational Qualifications | — M.Sc., M.Phil., LL.B. |
| Positions Held | — Was a newscaster for over a decade with the public service broadcaster of India. Served high Constitutional Offices of Hon'ble Speaker, Lok Sabha (5 years) and Hon'ble Chairman, Rajya Sabha (6 + years) in Parliament of India before moving to the Legislative Assembly of NCT of Delhi as Secretary |
| Conferences/Seminars attended and visits made | — Attended Conferences of Presiding Officers of Legislative Bodies in India, Commonwealth Parliamentary Association (CPA) and Inter-Parliamentary Union (IPU) and also participated in many Seminars, Symposia held at various places in India and other countries |

Interests/Recreations	— Travelling, trekking, reading and contributing to the debates on contemporary issues through media
Travels Abroad	— Bhutan, Fiji, France, Germany, Japan, Malaysia, Nepal, Philippines, Singapore and U.K.
Additional Information	— Was associated with the Lok Sabha Television (LSTV) and Rajya Sabha Television (RSTV) in their formative stages

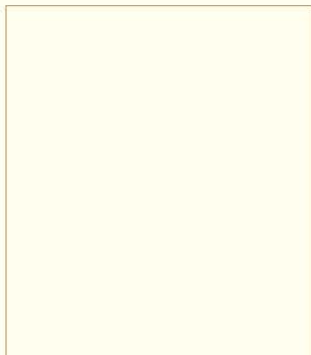
GOA LEGISLATIVE ASSEMBLY

Shri Anant V. Shet
M.L.A.



Office held and date of assumption of office	— Acting Speaker; October 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 1 March 1962
Marital Status	— Married
Children	— Two
Educational Qualifications	— Diploma in Mechanical Engineering
Career	— Political and Social Worker
Positions Held	— Member, Fifth Legislative Assembly of the State of Goa
2012	— Deputy Speaker
Conferences/Seminars attended and visits made	
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Football, Swimming, Reading, Touring and Social Service
Travels Abroad	— Malaysia, Singapore and Thailand

GOA LEGISLATIVE ASSEMBLY



Shri Anant V. Shet*
M.L.A.
Deputy Speaker*

***(The Deputy Speaker is presently the Acting Speaker)**
For Bio-profile, please see page No. 61

GOA LEGISLATIVE ASSEMBLY

Shri Nilkanth Balkrishna Subhedar



Office held and date of assumption of office	– Secretary; 2 May 2011
Date of Birth	– 31 December 1958
Marital Status	– Unmarried
Educational Qualifications	– B.A. (Hons.), LL.B.
Career	– Government Service
Positions Held	– Working in Goa Legislature Secretariat for the last 26 years
Conferences/Seminars attended and visits made	
2010, Bhopal and Srinagar	– Conferences of the Presiding Officers and Secretaries of Legislative Bodies in India
2011, Jaipur	– Conferences of the Presiding Officers and Secretaries of Legislative Bodies in India
	– Courses Attended: (i) Training Course at BPST, Lok Sabha Secretariat; and (ii) Legislative Drafting Course in Ahmedabad
2015, Lucknow	– 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies in India
Interests/Recreations	– Travel, Reading, Gardening, Nature, Trekking, Sports, Watching movies, Dramas, etc.

GUJARAT LEGISLATIVE ASSEMBLY



Shri Ganpatsinh Vestabhai Vasava
M.L.A.

Office held and date of assumption of office	— Speaker; 10 November 2014
Political Party	— Bharatiya Janata Party
Date of Birth	— 1 June 1971
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A.
Career	— Political and Social worker
Positions Held	
1996-1997	— General Secretary, Mangrol Taluka Bharatiya Janata Party
	— Secretary, Gujarat Pradesh Bharatiya Janata Party
	— Secretary, Tribal Front, Gujarat Pradesh Bharatiya Janata Party
	— Director, Agricultural Produce Market Committee, Umarpada
1997-2000	— Director, Gujarat State Forest Development Corporation
	— Member, Consultative Committee, Forests Department, Government of Gujarat

	<ul style="list-style-type: none"> – Member, Consultative Committee, Tribal Development Department, Government of Gujarat – Member, Forest Right Committee, Government of Gujarat – Member, Advisory and Review Committee, Vanbandhu Kalyan Yojana, Government of Gujarat
1998-2001	<ul style="list-style-type: none"> – President, Umarpada Taluka Bharatiya Janata Party
2002, 2007, and 2012 onwards	<ul style="list-style-type: none"> – Member, Gujarat Legislative Assembly (3 terms)
2011-2012	<ul style="list-style-type: none"> – Speaker, Twelfth Gujarat Legislative Assembly
2012-2014	<ul style="list-style-type: none"> – Cabinet Minister for Forests and Environment, Tribal Development, Women and Child Development, Legislative and Parliamentary Affairs, Government of Gujarat – President, Gujarat Parliamentary Association – Chairman, Committee on Welfare of Scheduled Tribes, Gujarat Legislative Assembly for two terms – Member, Committee on Public Undertakings, Gujarat Legislative Assembly – Member, Committee on Subordinate Legislation, Gujarat Legislative Assembly – Member, Committee on Paper to be laid on the Table of the House, Gujarat Legislative Assembly – Member, MLAs' Hostel Committee, Gujarat Legislative Assembly
Conferences/Seminars attended and visits made	
2011, U.K.	<ul style="list-style-type: none"> – 57th Commonwealth Parliamentary Association Conference

2012, Sri Lanka	— 58th Commonwealth Parliamentary Association Conference
2011, Jaipur	— 76th Conference of Presiding Officers of Legislative Bodies in India
2011, New Delhi	— Participated as an observer in the Fifth Conference of the Association of SAARC Speakers and Parliamentarians
2015, Lucknow	77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Social Service, Book Reading, Sports especially Cricket and Kabaddi
Travels Abroad	— Dubai, France, Malaysia, Singapore, Sri Lanka, Thailand, U.K. and U.S.A.
Additional Information	<ul style="list-style-type: none"> — President, Sahara Manav Kalyan Trust (2000 onwards) — Trustee, G.N. Education Trust, Gundia, Taluka Valia — President, Quarry Association, Mangrol, Umarpada Taluka

GUJARAT LEGISLATIVE ASSEMBLY

Shri Atmaram Makanbhai Parmar
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 25 February 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 28 November 1952
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A., LL.B.
Career	— Political and Social worker
Positions Held	
1993, 1995, 1998, 2007 and 2012	— Member, Gujarat Legislative Assembly (5 terms)
1995-96	— Minister of State for Social Welfare (Including Welfare of Scheduled Castes) (Independent Charge), Social Security (Independent Charge), Government of Gujarat
	— Chairman, Committee on Welfare of Scheduled Castes, Gujarat Legislative Assembly
	— Chairman, Committee on Petitions, Gujarat Legislative Assembly
	— Member, Committee on Subordinate Legislation, Gujarat Legislative Assembly

	<ul style="list-style-type: none"> – Member, Committee on Government Assurances, Gujarat Legislative Assembly
September 2013– February 2015	<ul style="list-style-type: none"> – Deputy Chief Whip, BJP, Gujarat Legislative Assembly – Invited Member, Executive Committee, Surat City, Bharatiya Janata Party – Convener, Kamdar Cell, Surat City, Bharatiya Janata Party
1992 onwards	<ul style="list-style-type: none"> – State Vice-President, Bharatiya Janata Party S.C. Front
2003	<ul style="list-style-type: none"> – President, Gujarat Pradesh Bharatiya Janata Party S.C. Front
2010-12	<ul style="list-style-type: none"> – National Vice-President, Bharatiya Janata Party S.C. Front
2012-14	<ul style="list-style-type: none"> – National General Secretary, Bharatiya Janata Party S.C. Front
Conferences/Seminars attended and visits made	
2014, Goa	<ul style="list-style-type: none"> – 16th All India Whips conference
Interests/Recreations	<ul style="list-style-type: none"> – Reading, Writing, Music, Chess and Golf
Travels abroad	Indonesia, Malaysia, Nepal and U.K.
Additional Information	<ul style="list-style-type: none"> – President, (i) Youth Wing (Jan Sangh) Surat District Loktantrik Yuva Morcha (ii) Sarvodaya Shikshan Mandal, Surat; (iii) Nari Niketan Ashram (Shelter House for Widows, deserted and woman having no family); (iv) Centre for Welfare of Physically Challenged; Arya Samaj Temple, Surat; (v) North Indian Labour Union; (vi) Pratima Labour Union; (vii) Provident Fund Employees Union; (viii) Ambedkar Memorial Trust; (ix) Surat Municipal Corporation Kamdar Union (x) Chanchalba Mahila P.T. College, Karanj, Mandvi; (xi) M.L. Parmar High School, Karanj, Mandvi; (xii) Mahila

Chhatralaya, Karanj, Mandvi; (xiii) Prince English Medium School, Olpad, Surat; (xiv) B.S.C. College, Surat; (xv) B.C.A.College, Surat; (xvi) B.Ed. College, Surat. Founder President, (i) South Gujarat Labour Council; (ii) Mandvi-Mangrol Taluka Farmer Community. Associated with Sangh Parivar through Akhil Bhartiya Vidyarthi Parishad since 1971; Had taken leadership in Navnirman Agitation as a student leader from South Gujarat in 1974; Renders honorary services to many service-oriented social organizations as Member and Advisor

GUJARAT LEGISLATIVE ASSEMBLY



Shri D.M. Patel

Office held and date of assumption of office	— Secretary; 29 October 2002
Date of Birth	— 5 June 1953
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.Sc., LL.B.
Career	— Government Service
Positions Held	
1979	— Joined Gujarat Legislative Assembly and served in various capacities
1998	— Joint Secretary, Gujarat Legislative Assembly
2000	— Additional Secretary, Gujarat Legislative Assembly
2002 onwards	— Secretary, Gujarat Legislative Assembly
Conferences/Seminars attended and visits made	
1993, Chennai	— Conferences of Presiding Officers and Secretaries of Legislative Bodies in India
1997, Shimla	—

1998, New Delhi	—	
2000, Hyderabad	—	
2001, Chandigarh	—	
2002, Bangalore	—	
2003, Mumbai	—	
2005, New Delhi	—	
2005, Raipur	—	
2007, Thiruvananthapuram	—	
2008, Chandigarh	—	
2010, Bhopal	—	
2010, Srinagar	—	
2011, Jaipur	—	
2015, Lucknow	—	
2001 New Delhi	—	Conference of Presiding Officers, Ministers of Parliamentary Affairs, Leaders and Whips of Parties on 'Discipline and Decorum in Parliament and State Legislatures'
2003, Sri Lanka	—	2nd CPA Asia Regional Conference
2003, Bangladesh	—	49th CPA Conference
2004, U.K.	—	Parliamentary Study cum training attachment programme with the House of Commons, Parliament of U.K. under the study tour scheme being sponsored by the Commonwealth Parliamentary Association
2004, Hyderabad	—	The First India and Asia Regions CPA Conference
2005, New Delhi	—	2nd CPA Asia and India Region Conference
2007, Pakistan	—	3rd CPA Asia and India Region Conference
2007, New Delhi	—	53rd CPA Conference
2013, South Africa	—	59th CPA Conference
2015, Panaji		5th India Region CPA Conference
Interests/Recreations	—	Reading and Sports

HARYANA LEGISLATIVE ASSEMBLY



Shri Kanwar Pal
M.L.A.

Office held and date of assumption of office	— Speaker; 3 November 2014
Political Party	— Bharatiya Janata Party
Date of Birth	— 8 May 1960
Marital Status	— Married
Children	— Three
Educational Qualifications	— B.A.
Career	— Political and Social Worker
Positions Held	
2000 and 2014	— Member, Haryana Legislative Assembly (2 terms)
Conferences/Seminars attended and visits made	
2015, Indore	— Follow up Sub-Committee of the Standing Committee of All India Presiding Officers Conference
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
2015, Bangladesh	— 26th CPA Annual Parliamentary Seminar
Interests/Recreations	— Excursion to the Mountains
Travels Abroad	— Bangladesh

HARYANA LEGISLATIVE ASSEMBLY

Smt. Santosh Yadav
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 4 September 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 2 September 1955
Marital Status	— Married
Children	— One
Educational Qualifications	— M.A., LL.B.
Career	— Political and Social Worker
Positions Held	
2014	— Member, Haryana Legislative Assembly
Conferences/Seminars attended and visits made	— Attended many Conferences and Seminars
Interests/Recreations	— Reading books and newspapers

HARYANA LEGISLATIVE ASSEMBLY



Shri Sumit Kumar

Office held and date of assumption of office	— Principal Secretary; 8 August 2014
Date of Birth	— 28 January 1959
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Sc., LL.B.
Career	— Lawyer and Government Service
Positions Held	
1982-1989	<ul style="list-style-type: none">— Served in Army as an Officer under Training in Officers Training School, Madras— Advocate and practiced at the Punjab & Haryana High Court— Assistant Advocate-General, Haryana
1989-2014	<ul style="list-style-type: none">— Secretary, Haryana Vidhan Sabha— <i>Ex-officio</i> Secretary of Commonwealth Parliamentary Association (Haryana Branch)— <i>Ex-officio</i> Secretary of Indian Parliamentary Group (Haryana Group)

**Conferences/Seminars
attended and visits made**

- Conferences of Presiding Officers and Secretaries of Legislative Bodies in India held at different places from time to time
- 1989, Barbados — 35th Commonwealth Parliamentary Association Conference
- 1991, India — 37th CPA Conference
- 2000, Kolkata — Regional Conference of CPA of Asia and South East Asia Regions
- 2000, Lucknow — Conference on Legislative Control over Public Purse
- Other important Conferences with regard to Constitutional and Parliamentary subjects and Chairpersons of the Legislative Committees of House on Parliamentary Subjects and Chairpersons of the Legislative Committees of House in Parliament House
- 2003, Sri Lanka — CPA Asia Region Conference
- 2006, Nigeria — 52nd Conference of CPA
- Interests/Recreations — Reading of constitutional books as well as other books
- Travels Abroad — Barbados, Canada, Hong Kong, Italy, Nigeria, Spain, Sri Lanka, Sweden, Thailand, U.K. and USA
- Additional Information — Contributed articles in Journals and Magazines in India and abroad such as the Parliamentarian Journals, Journals of Constitutional & Parliamentary Studies and journals published by other States' Legislatures
- 1982-1989 — Distinguished record of practice of Law as Advocate as well as Assistant Advocate-General, Haryana

HARYANA LEGISLATIVE ASSEMBLY



Shri Rajender Kumar Nandal

Office held and date of assumption of office	— Secretary; 8 August 2014
Date of Birth	— 4 March 1966
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A., LL.B.
Positions Held	
1991-2006	— Practiced Law at District Court, Rohtak
	— Deputy Secretary, Haryana Vidhan Sabha
2010	— Joint Secretary, Haryana Vidhan Sabha
2012	— Additional Secretary, Haryana Vidhan Sabha
	— State Public Information Officer, Haryana Vidhan Sabha; also functioned as 1st Appellate Authority under the RTI Act
Conferences/Seminars attended and visits made	
2008, Chandigarh	— Conference of Presiding Officers and Secretaries of Legislative Bodies in India

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| 2015, Lucknow | — 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies in India |
| Interests/Recreations | — Discussion on Current Affairs, reading of constitutional books, newspapers, magazines, gardening & plantation and playing Badminton |

HIMACHAL PRADESH LEGISLATIVE ASSEMBLY



Shri Brij Behari Lal Butail
M.L.A.

Office held and date of assumption of office	— Speaker; 9 January 2013
Political Party	— Indian National Congress (INC)
Date of Birth	— 25 July 1941
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.A., LL.B.
Career	— Political and Social Worker
Positions Held	
1985, 1993, 1998, 2003 and 2012	— Member, Himachal Pradesh Legislative Assembly (5 terms)
1995-1998	— Chief Parliamentary Secretary (Independent Charge), Food and Civil Supplies Department
	— Attached to the Chief Minister for Public Relations, Public Works and Housing Departments
2003-2005	— Minister for Revenue, Government of Himachal Pradesh
2005-2007	— Political Adviser to the Chief Minister

**Conferences/Seminars
attended and visits made**

- 2013, South Africa — 59th CPA Conference
- 2014, Cameroon — 60th CPA Conference
- 2015, Lucknow — 77th Conference of Presiding Officers
of Legislative Bodies in India

Interests/Recreations

- Reading, Social service and Keen
interest in Tea Gardening and the
promotion of Agriculture and
Horticulture in the State

Travels Abroad

- Cameroon, England, France, Germany,
Kenya, South Africa, Switzerland,
Tanzania, Turkey, and Zimbabwe

Additional Information

- Chairman, Himachal Pradesh Chapter
of CPA
- President, Lions Club, Palampur
(2 terms), Kangra Tea Planters
Association (6 years)
- President, KLB DAV (Girls) College,
Palampur
- Chairman, Co-operative Tea Factory,
Palampur
- Vice President, DAV Public School,
Palampur
- Instrumental in making the Himachal
Pradesh Legislative Assembly 'The First
ever Digital Assembly in India'

HIMACHAL PRADESH LEGISLATIVE ASSEMBLY



Shri Jagat Singh Negi
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 12 March 2014
Political Party	— Indian National Congress (INC)
Date of Birth	— 2 February 1957
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A., LL.B.
Career	— Political and Social Worker
Positions Held	
1980-1995	— Founder President, District Apple and Vegetable Growers Association, Kinnaur
	— President, District Bar Association, Kinnaur
	— District Youth Congress Committee, Kinnaur
1987-1992	— Chairman, Panchayat Samiti, Pooch
1995, 2003 and 2012	— Member, Himachal Pradesh Legislative Assembly (3 terms)
1996-1997	— Vice-Chairman, Himachal Pradesh State SC & ST Development Corporation

1996-2011	— President, District Congress Committee
2005	— Parliamentary Secretary, Himachal Pradesh Legislative Assembly
2013	— Chairman, Subordinate Legislation Committee, Himachal Pradesh Legislative Assembly
Conferences/Seminars attended and visits made	
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
2015, Goa	— 5th India Region CPA Conference
2015, Bangladesh	— 26th CPA Seminar
Interests/Recreations	— Trekking, Reading, Social and Political Work
Travels Abroad	— Bangladesh
Additional Information	— A keen sportsman during college days represented: (i) Haryana state in the National Junior Hockey Championship in Madras, 1977; and (ii) DAV College Chandigarh which was the winner of Punjab University Inter-College Hockey Championship 1977-78
1996	— Vice President , Foot Ball Association, Himachal Pradesh
2005-2009	— President, Foot Ball Association, Himachal Pradesh

HIMACHAL PRADESH LEGISLATIVE ASSEMBLY



Shri Sunder Singh Verma

Office held and date of assumption of office	— Secretary; 1 July 2013
Date of Birth	— 2 April 1959
Marital Status	— Married
Children	— Three
Educational Qualifications	— M.A. (Public Administration)
Career	— Government Service
Positions Held	
1983-2013	— Served Himachal Pradesh Legislative Assembly in different capacities
2013	— Joint Secretary, Himachal Pradesh Legislative Assembly
Conferences/Seminars attended and visits made	
	— 50th Meeting of the Society of-Clerks at the Table of Commonwealth Parliaments
2013, South Africa	— 59th CPA Conference
2014, Cameroon	— 60th CPA Conference
	— 51st Meeting of the Society of-Clerks at the Table of Commonwealth Parliaments

2015, Lucknow	– 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies in India
2015, Goa	– 5th India Region CPA Conference
2015, Vishakhapatnam	– 17th All India Whips Conference
Shimla	– Attended a Training Course on e-Governance in HIPA
New Delhi	– Training Courses organized by BPST, Lok Sabha Secretariat
Interests/Recreations	– Listening to Classical Music, Gardening and Horticulture
Travels Abroad	– Cameroon, Dubai, France, Germany, Turkey, Nepal, South Africa, Switzerland and United Kingdom

JAMMU AND KASHMIR LEGISLATIVE COUNCIL



Haji Ananyat Ali
M.L.C.

Office held and date of assumption of office	— Chairman; 12 April 2015
Political Party	— J&K People's Democratic Party
Date of Birth	— 15 October 1966
Marital Status	— Married
Children	— Five
Educational Qualifications	— Matriculate
Career	— Political and Social Worker
Positions Held	— Member, Jammu and Kashmir Legislative Council
Interests/Recreations	— Sports and politics
Travels Abroad	— Iran, Iraq, Qatar, Saudi Arabia and Syria
Additional Information	— Member, Indian National Congress, 1984-2003; As President, Youth Wing performed social work through Islamia School, Kargil, 2003-2014

JAMMU AND KASHMIR LEGISLATIVE COUNCIL

Shri Jahangir Hussain Mir
M.L.C.



Office held and date of assumption of office	– Deputy Chairman; 12 April 2015
Political Party	– Indian National Congress
Date of Birth	– 18 February 1950
Marital Status	– Married
Children	– Two
Educational Qualifications	– Elective (B.A.)
Career	– Social Worker
Positions Held	
2006	– Member, Jammu and Kashmir Legislative Assembly
2009 and 2011	– Member, Jammu and Kashmir Legislative Council (Two terms)
Interests/Recreations	– Gardening
Travels Abroad	– Iran, Palestine, Saudi Arabia and UAE (Dubai)
Additional Information	– Worked extensively for tree plantation to safeguard the environment

JAMMU AND KASHMIR LEGISLATIVE COUNCIL

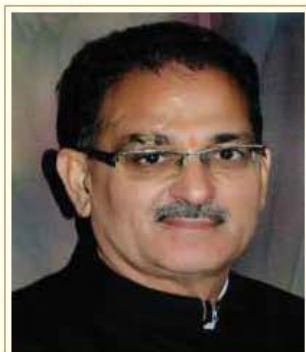


Shri Abdul Majid

Office held and date of assumption of office	– Secretary; 24 August 2015
Date of Birth	– 3 March 1962
Marital Status	– Married
Children	– Two
Educational Qualifications	– B.Sc. (Hons.), LL.B
Career	– Advocate
Positions Held	<ul style="list-style-type: none">– Practiced as advocate in J&K High Court, Srinagar– Additional Private Secretary/Special Assistant to Minister for Agriculture, Government of Jammu and Kashmir– Managing Director, J&K Agro-Industries Development Corporation Ltd.– Special Secretary, Department of Law, Justice and Parliamentary Affairs, J&K State
Conferences/Seminars attended and visits made	
Rajasthan	– Conference on Organic Agriculture
Srinagar	– Seminar on Cultivation of Saffron

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| New Delhi | — Seminar on Role of Judiciary and Media in Indian Democracy |
| Interests/Recreations | — Reading, watching T.V. and listening to ghazals |

JAMMU AND KASHMIR LEGISLATIVE ASSEMBLY



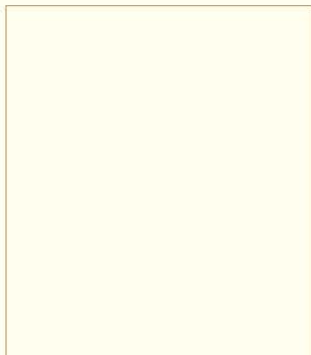
Shri Kavinder Gupta
M.L.A.

Office held and date of assumption of office	— Speaker; March 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 2 December 1959
Marital Status	— Married
Children	— Three
Educational Qualifications	— Graduate
Career	— Political and Social Worker
Positions Held	
1993-1998	— President, Bharatiya Janata Yuva Morcha (two terms)
2005-2010	— Mayor, Jammu (three terms)
2014 onwards	— Member, Jammu & Kashmir Legislative Assembly
Conferences/Seminars Attended and visits made	
Visakhapatnam	— CPA-Parliament and Media Law Conference
Interests/Recreations	— Writing, Reading and to serve the people

Additional Information

- (i) Got deeply inspired with working of the RSS and joined its ranks at a young age in 1975
- (ii) Jailed for 13 months during the period of emergency in 1975 in Gurdaspur, Patiala Jail;
- (iii) Secretary, Punjab Vishva Hindu Parishad, 1978–1979;
- (iv) Got best poet Award in 1979;
- (v) Got Award from Government of France for being Mayor of Jammu for three consecutive terms;
- (vi) Was General Secretary BJP State Unit; and
- (vii) Worked throughout for the upliftment of the poor and downtrodden sections of the society and is respected in social circles for contributions towards the eradication of social evils from the society.

JAMMU AND KASHMIR LEGISLATIVE ASSEMBLY



Shri Nazir Ahmad Khan (Gurezi)
M.L.A.

Office held and date of assumption of office	Deputy Speaker; March 2015
Political Party	— J&K National Conference
Date of Birth	— 5 December 1965
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.A.
Career	— Political and Social Worker
Positions Held	
2002, 2008 and 2014	— Member, Jammu and Kashmir Legislative Assembly (Three Terms)
	— Served as Member on various House Committees
Conferences/Seminars Attended and visits made	
2015, Visakhapatnam	— CPA/Parliament and the Media Law Conference
Interests/Recreations	— Reading, Social Activities and to help the poor and hapless people
Additional Information	— Was involved in political and social activities from the early school days; As Chairman of the Shina Society has worked for the upliftment of the down-trodden and weaker sections of the Society

JAMMU AND KASHMIR LEGISLATIVE ASSEMBLY

Shri Mohammad Ramzan



Office held and date of assumption of office	— Secretary; 1 May 2007
Date of Birth	— 1 June 1957
Marital Status	— Married
Children	— Three
Career	— Government Service
Positions Held	
1983	— Joined Jammu and Kashmir Legislative Assembly and worked in various capacities
Conferences/Seminars Attended and visits made	
2005, Raipur	— Conferences of the Presiding Officers and Secretaries of Legislative Bodies in India
2008, Chandigarh	—
2010, Bhopal	—
2010, Srinagar	—
2011, Jaipur	—
2011, U.K.	— 57th CPA Conference
Interests/Recreations	— Writing, Reading and Gardening
Travels Abroad	— Saudi Arabia and U.K.

JHARKHAND LEGISLATIVE ASSEMBLY

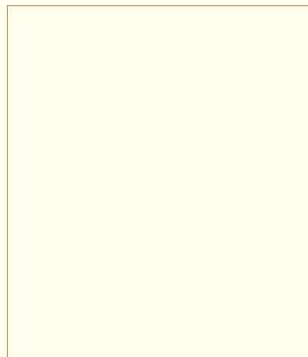


Shri Dinesh Oraon
M.L.A.

Office held and date of assumption of office	— Speaker; 7 January 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 7 July 1962
Marital Status	— Married
Children	— Four
Educational Qualifications	— M.A. (Anthropology)
Career	— Assistant Professor
Conferences/Seminars attended and visits made	
2003, Sri Lanka	— Commonwealth Parliamentary Association (Asia Region) Conference
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Reading Books and Social Work
Travels Abroad	— Sri Lanka
Additional Information	
2002	— Member, Jharkhand Academic Council
2011 onwards	— Member, Senate and Syndicate, Ranchi University

JHARKHAND LEGISLATIVE ASSEMBLY

**Deputy Speaker
(Vacant)**



JHARKHAND LEGISLATIVE ASSEMBLY

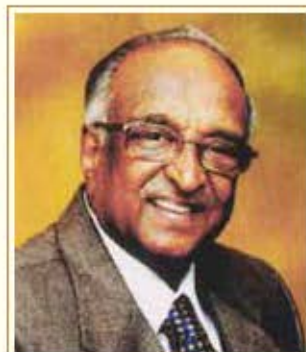


Shri Binay Kumar Singh

Office held and date of assumption of office	— Secretary-In-Charge; 16 September 2015
Date of Birth	— 3 March 1962
Marital Status	— Married
Children	— Two
Educational Qualifications	— Graduate
Career	— Government Service
1980	— Joined Bihar Legislative Assembly and served in various capacities
2000	— Joined Jharkhand Legislative Assembly on 20 November 2000 and worked in various capacities
Interests/Recreations	— Reading

KARNATAKA LEGISLATIVE COUNCIL

Shri D.H. Shankaramurthy
M.L.C.



Office held and date of assumption of office	— Chairman; 28 June 2012
Political Party	— Bharatiya Janata Party
Date of Birth	— 30 April 1940
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Sc.
Career	— Political and Social Worker and Business
Positions Held	
Since 1988	— Member, Karnataka Legislative Council (5 terms)
	— Leader of Opposition, Karnataka Legislative Council
	— Minister of Higher Education, Government of Karnataka
5 July 2010	— Chairman, Karnataka Legislative Council
Conferences/Seminars attended and visits made	
2010, Raipur	— 4th Commonwealth Parliamentary and Asia Regional Joint Conference

2013, South Africa	— 59th Commonwealth Parliamentary Conference
Interests/Recreations	— Reading, watching sports of all disciplines and listening to music
Travels Abroad	— Widely travelled
Additional Information	— Very much interested in mootng innovative ideas
	— Elected from Graduate Constituency Consecutively for five times

KARNATAKA LEGISLATIVE COUNCIL

Shri Marithibbe Gowda
M.L.C.



Office held and date of assumption of office	— Deputy Chairman; 1 August 2015
Political Party	— Janata Dal (Secular)
Date of Birth	— 1 August 1959
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A.(History)
Career	— Political and Social Worker
Positions Held	
1993 onwards	— Member, Primary Cooperative Agricultural and Rural Development Bank, Malavalli, Mandya, Distt.
1993-1999	— Member, Syndicate and Senata, Mysore University
1998-2008	— President, Primary Cooperative Agricultural and Rural Development Bank, Malavalli, Mandya, Distt.
2000 onwards	— Member, Karnataka Legislative Council (three terms)
2005-2014	— Director, District Central Cooperative Bank
2009-2011	— Member, Board of Members, Karnataka State Open University

2010-2015	— Director, Karnataka State Cooperative Agriculture and Rural Development Bank (KSCARD)
2011-2013	— Member, Syndicate, Mysore University
Conferences/Seminar attended and visits made	— Attended Meetings/Seminars/Study tours at Delhi, Chandigarh, Jaipur, Thiruvananthapuram, Goa, Mumbai, Chennai, Hyderabad, Srinagar and Andaman
Interests/Recreations	— Reading, Cooperative, Educational and Social Reforms, Acting in Dramas and Plays, Listening to music, playing Volley Ball and Kabaddi
Travels Abroad	— Australia, China, Dubai, Egypt, Hong Kong, Indonesia, Malaysia, New Zealand, Singapore, Sri Lanka, and Thailand

KARNATAKA LEGISLATIVE COUNCIL

Shri V. Shreesh



Office held and date of assumption of office	— Secretary; 1 January 2008
Date of Birth	— 20 May 1956
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Com., LL.B.
Career	— Government Service
Positions Held	
1975	— Joined Karnataka Legislature Secretariat and worked in various capacities
	— Served as Secretary to Chairman, Karnataka Legislative Council
	— Member, Law Commission of Karnataka
Conferences/Seminars attended and visits made	
	— Conferences of Presiding Officers and Secretaries of Legislative Bodies in India at Shimla, Delhi, Mumbai, Bangalore and Chandigarh (Punjab), Chandigarh (Haryana), Bhopal, Srinagar, Jaipur and Lucknow

1989, New Delhi	— Attachment Programme Conducted by BPST, Lok Sabha Secretariat
1997, New delhi	— International Training Programme on Legislative Drafting conducted by Bureau of Parliamentary Studies and Training (BPST), Lok Sabha Secretariat
2000, Lucknow	— Conference on Legislative Control Over Public Purse
2005, U.S.A	— Convention of National Conference of State Legislatures at Seattle, U.S.A.
2005, Delhi	— Conference of Association of Parliamentary Librarians of Asia and the Pacific (APLAP), Delhi
2010, Raipur	— 4th India and Asia Regions Commonwealth Parliamentary Conference
2010, New Delhi	— 20th Conference of Speakers and Presiding Officers of the Commonwealth
2011, Canada	— Workshop on International Capacity Building, conducted by Australian Habitat Study Centre
Interests/Recreations	— Reading, Sports activities and Social service
Travels Abroad	— Canada, China, Hong Kong, Nepal, Singapore U.S.A. and European Countries

KARNATAKA LEGISLATIVE ASSEMBLY

**Shri Kagodu Thimmappa
M.L.A.**



Office held and date of assumption of office	— Speaker; 31 May 2013
Political Party	— Indian National Congress
Date of Birth	— 10 September 1932
Marital Status	— Married
Children	— Three
Educational Qualifications	— B.Com., B.L.
Career	— Political & Social Worker
Positions Held	
1961	— Member of Taluk Board, Sagar, Shimoga District, Karnataka
1968-1972	— President, Taluk Board of Sagar, Shimoga District, Karnataka
1972, 1989, 1994, 1999 and 2013	— Member, Karnataka Legislative Assembly (5 terms)
1980-1985	— Member, Karnataka Legislative Council
	— Minister for Forest/Food and Civil Supplies and later Public Works, Government of Karnataka
1989	— Executive Member, K.P.C.C.(I)
1990	— Chairman, Karnataka Housing Board

1993	— Minister for Social Welfare, Government of Karnataka
1994	— Executive Member, K.P.C.C.(I)
1997	— Vice-President, K.P.C.C.(I)
1999-2004	— Minister for Social Welfare, Horticulture, Information and Health & Family Welfare, Government of Karnataka
2015 onwards	— Chairman, Central Advisory Contract Labour Board, Government of India
	— President, K.P.C.C.(I) Co-ordinate Committee

Additional Information

- Entered Public life in 1952 through 'Kagodu Satyagrah'
- Founder President of Sanjay Vidya Kendras, Sagar, Shimoga District
- Founder President of Janatha Education Society, Sagar
- Founder President of Arya Edigara Sanghaj, Sagar
- Founder Member of Shivalingappa Education Society, Sagar
- Founder Member of Sahyadri Education Trust, Shimoga
- Former President, Karnataka Amateur Athletic Association, Bangalore
- Former Organiser, All India Cross Country Race
- Former Organiser, State Level Working Journalists Conference
- President, Indo-China Friendship Association, Karnataka (at present)

KARNATAKA LEGISLATIVE ASSEMBLY

Shri N.H. Shivashankara Reddy
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 18 July 2013
Political Party	— Indian National Congress
Date of Birth	— 24 September 1954
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Sc., Agriculture
Career	— Political & Social Worker
Positions Held	— Member, 11th, 12th, 13th and 14th Karnataka Legislative Assembly (4 terms)
Conferences/Seminars attended and visits made	
2014, Cameroon	— 60th Commonwealth Parliamentary Conference
Interests/Recreations	— Reading Books and Shuttle Badminton
Travels Abroad	— China, Cameroon, European Countries and South Africa

KARNATAKA LEGISLATIVE ASSEMBLY



Shri S.Y. Kulageri

Office held and date of assumption of office	— Secretary; 2 November 2015
Date of Birth	— 15 February 1956
Marital Status	— Married
Children	— Three
Educational Qualifications	— M.A., LL.B.
Career	— Government Service
Positions Held	<ul style="list-style-type: none">— Joined Karnataka Legislature and served in various capacities— Served as Private Secretary to Forest Minister, Government of Karnataka
Interests/Recreations	— Reading and Sports
Travels Abroad	— Australia, Fiji, Hong Kong, New Zealand, Russia, Singapore, U.A.E. and USA

KERALA LEGISLATIVE ASSEMBLY

Shri N. Sakthan
M.L.A.



Office held and date of assumption of office	— Speaker; 12 March 2015
Political Party	— Indian National Congress
Date of Birth	— 15 May 1951
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A. and LL.B.
Career	— Social, Political and Trade Union Worker
Positions Held	
1982, 2001, 2006 and 2011	— Member, Kerala Legislative Assembly (Four Terms)
1985-2014	— Member, KPCC Executive Committee
1987-1993	— Treasurer, DCC, Thiruvananthapuram
1990-1994	— Member, District Council
1993-2000	— DCC General Secretary
May 2004-May 2006	— Minister for Transport, Government of Kerala
2005 onwards	— Member, AICC
28 June 2011-10 March 2015	— Deputy Speaker, Kerala Legislative Assembly

Conferences/Seminars attended and visits made	— Attended large number of Conferences and Seminars in the capacity of Party worker, MLA, Minister and Deputy Speaker
Interests/Recreations	— Reading, Cinema, Travelling, and Chess
Travels Abroad	— Abu Dhabi, Dubai, Israel, Jordan, Malaysia, Singapore, Thailand
Additional Information	— An ardent believer in God

KERALA LEGISLATIVE ASSEMBLY

Shri Palode Ravi
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 2 December 2015
Political Party	— Indian National Congress
Date of Birth	— 25 July 1949
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Sc.
Career	— Social, Political and Trade Union Worker
Positions Held	
1991, 1996 and 2011	— Member, Kerala Legislative Assembly (3 terms), Member, (I) AICC, (II) KPCC Executive Committee; Office bearer of many Trade Unions
Conferences/Seminars attended and visits made	
Russia	— Participated in the international conference convened by Ms. Valentina Tereshkova, in Moscow as one of the members of Indian delegation
Thiruvananthapuram	— Participated in the international conference on Indo-Soviet Friendship Society

Interests/Recreations	— Listening to Music and Reading
Travels Abroad	— Kazakhstan, Maldives, Malaysia, Singapore, Sri Lanka, Rome, Russia, U.A.E., U.K., Ukraine and Uzbekistan
Additional Information	— Published articles and poems in various periodicals; Chairman, 'Samskara Sahithi';—the arts and cultural forum of K.P.C.C;

KERALA LEGISLATIVE ASSEMBLY

Shri P.D. Sarangadharan



Office held and date of assumption of office	— Secretary; 30 November 2012
Date of Birth	— 22 November 1957
Marital Status	— Married
Children	— One
Educational Qualifications	— B.Com., LL.B.
Career	— Advocate
Positions Held	— Practiced Law as an Advocate for 5 years
1991 onwards	— Joined Judicial Service and served in various capacities including District and Sessions Judge
November 2012 onwards	— Secretary (on deputation), Kerala Legislative Assembly
Conferences/Seminars attended and visits made	— Juvenile Justice and its Administration—National Judicial Academy, Bhopal
	— Orientation Programme for District Judges—National Judicial Academy, Bhopal

2015, Lucknow

- Workshop on Technique and Tools for enhancing timely justice
- 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies in India

MADHYA PRADESH LEGISLATIVE ASSEMBLY

Dr. Sitasaran Sharma
M.L.A.



Office held and date of assumption of office	— Speaker; 9 January 2014
Political Party	— Bharatiya Janata Party
Date of Birth	— 24 September 1950
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.B.B.S., LL.B.
Career	Political and Social Worker
Positions Held	
1990, 1993, 1998 and 2013	— Member, Madhya Pradesh Legislative Assembly (4 terms)
1990-1991	— Chairman, Subordinate Committee of Madhya Pradesh Legislative Assembly
1991-1992	— Member, Privilege Committee of Madhya Pradesh Legislative Assembly
1994-1996	— Member, Library Committee of Madhya Pradesh Legislative Assembly
1996-1998	— Member, Public Undertaking Committee of Madhya Pradesh Legislative Assembly

**Conferences/Seminars
attended and visits made**

2015, Lucknow — **77th Conference of Presiding Officers
of Legislative Bodies in India**

Interests/Recreations — **Social Service and Study**

Additional Information — **President and Member of various
Educational Committees**

MADHYA PRADESH LEGISLATIVE ASSEMBLY

Dr. Rajendra Kumar Singh
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 10 January 2014
Political Party	— Indian National Congress
Date of Birth	— 3 September 1950
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.E. (Mech.), Diploma in Auto Management (Canada), M.A. (Political Science), Ph.D.
Career	— Political and Social Worker
Positions Held	
1980, 1993, 2003 and 2013	— Member, Madhya Pradesh Legislative Assembly (4 terms)
	— Member of Advisory Committee of Home Department of Government of Madhya Pradesh
1993	— State Minister (Independent charge) of Commerce and Industries, Government of Madhya Pradesh
1996	— Cabinet Minister of Commerce & Industries and Environment, Government of Madhya Pradesh

**Conferences/Seminars
attended and visits made**

- 2015, Goa — 5th India Regional Commonwealth
Parliamentary Association Conference

- Interests/Recreations — Agriculture, Business, Engineering
Advisor

Travels Abroad

- Visited Canada, France, Germany,
Japan, Switzerland, U.K., U.S.A., for
higher education and as Service
Advisory of Canadian Tyre Corporation,
Toronto

- 1980 — Visited Bulgaria, Romania and Russia
as a member of the Indian Delegation
of “World Peace Council”

Additional Information

- Awarded with Indira Priyadarshini
Award in 1996 by Hon’ble President
of India Late Dr. Shankar Dayal Sharma
in New Delhi
- Awarded with “Pt. Ravishankar Shukla
Utkrushtha Mantri Puskar” by Madhya
Pradesh Legislative Assembly in 1998

MADHYA PRADESH LEGISLATIVE ASSEMBLY

Shri Bhagwandeve Israni



Office held and date of assumption of office	— Principal Secretary; 29 March 2014
Date of Birth	— 24 June 1956
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.Com., LL.B.
Career	Government Service
Positions Held	
1974-1975	— Joined the service of Agriculture Department, Government of Madhya Pradesh
1975-1978	— Joined the service of Police Head Quarter, Government of Madhya Pradesh
1978	— Joined Madhya Pradesh Legislative Assembly Secretariat and worked in various capacities
2000-2004	— Secretary, Chhattisgarh Legislative Assembly
2004	— Secretary, Madhya Pradesh Legislative Assembly

**Conferences/Seminars
attended and visits made**

2000, Hyderabad — Conferences of Presiding Officers and
Secretaries of Legislative Bodies in
India

2001, Chandigarh

2003, Mumbai

2015, Lucknow

Interests/Recreations — Writing, Music, Sports, Spiritual and
Social Activities

Travels Abroad

2001 — Visited U.S.A. as study tour of United
States Congress (Research, Reference
& Library Services)

2002 — Attended Training Programme for
Parliamentary Staff held at Male
(Maldives)

MAHARASHTRA LEGISLATIVE COUNCIL

**Shri Ramraje Naik-
Nimbalkar Pratapsingh
M.L.C.**



Office held and date of assumption of office	— Chairman; 20 March 2015
Political Party	— Nationalist Congress Party
Date of Birth	— 8 April 1948
Marital Status	— Married
Children	— Three
Educational Qualifications	— B.Sc.(Physics), L.L.M. (International Law)
Career	— Political and Social Worker
Positions Held	
1995-1999	— Vice-President, Krishna Valley Irrigation Development Corporation
1999-2004	— Minister of State for Revenue and Rehabilitation
2004-2009	— Member, Maharashtra Legislative Assembly
2004-2013	— Minister for Water Resources (Krishna Valley)
2010 onwards	— Member, Maharashtra Legislative Council
2013-2014	— Executive Chairman of State Planning Board (Minister Status)

Interests/Recreations

- Cricket, Reading and Teaching Law

Additional Information

- Member of Committee on 74th Constitutional Amendment
- Acted as a guide for farmers in understanding the provisions of GATT and Dunkel Pact

MAHARASHTRA LEGISLATIVE COUNCIL

Shri Vasant Shankar Davkhare
M.L.C.



Office held and date of assumption of office	— Deputy Chairman; 13 July 2010
Political Party	— Nationalist Congress Party
Date of Birth	— 8 November 1949
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Com.
Career	— Political and Social Worker
Positions Held	— Sarpanch, Grampanchayat Hware, Tal. Shirur, District Pune
1986 and 1992	— Member, Thane Municipal Corporation (2 terms)
1987	— Mayor, Thane Municipal Corporation
1992, 1998, 2004 and 2010	— Member, Maharashtra Legislative Council (4 terms)
1998, 2004 and 2010	— Deputy Chairman, Maharashtra Legislative Council (3 terms)
2004	— Pro-tem Chairman of Maharashtra Legislative Council

**Conferences/Seminars
attended and visits made**

- | | | |
|---|---|--|
| 2003, Sri Lanka | — | CPA Asia Regional Conference |
| 2004, Canada | — | CPA Conference |
| 2007, Hong Kong, China,
Thailand, Malaysia | — | Headed a high level Parliamentary
Delegation of Members of Maharashtra
Legislature |
| 2011, U.K. | — | 57th CPA Conference |
| Interests/Recreations | — | Social work and Special interest in
Education, Culture and Sports |
| Travels Abroad | — | Canada, China, Hong Kong, Malaysia,
Sri Lanka, Thailand, and United
Kingdom |

MAHARASHTRA LEGISLATIVE COUNCIL

Shri Uttamsingh Kisansingh Chavan



- | | |
|---|--|
| Office held and date of assumption of office | – Secretary |
| Educational Qualifications | – M.A., LL.B. |
| Career | – Government Service |
| Positions Held | <ul style="list-style-type: none">– Practiced Law as an Advocate in Aurangabad and Buldhana District Sessions Court– Judge, Ahmednagar, District Sessions Court– Senior Law Officer, Brihan Mumbai Municipal Corporation– Joined Maharashtra Legislature Secretariat and worked in various capacities including Joint Secretary, Additional Secretary and Secretary– Looking after the Administrative Affairs of Maharashtra Legislative Council |
| Conferences/Seminars attended and visits made | <ul style="list-style-type: none">– Visited Legislative Assemblies of various States in the country on study tours of Legislature Committees and participated in Meetings/Seminars |

-
- | | |
|-----------------------|--|
| Interests/Recreations | <ul style="list-style-type: none">– Participated in Seminars, Discussions and Study classes arranged by the Legislature Secretariat– Reading, Study of Parliamentary Procedure, Films, Poetry and Agriculture |
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MAHARASHTRA LEGISLATIVE ASSEMBLY

Shri Haribhau Kisanrao Bagade
M.L.A.

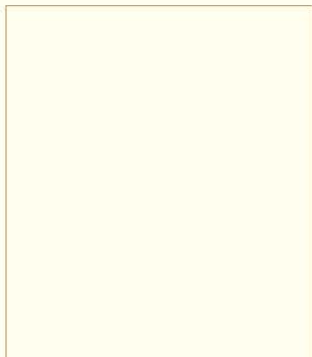


Office held and date of assumption of office	— Speaker; 12 November 2014
Political Party	— Bharatiya Janata Party
Date of Birth	— 17 August 1945
Marital Status	— Married
Children	— One
Educational Qualifications	— Tenth Standard
Career	— Social worker
Positions Held	
2004	— Vice-President, Bharatiya Janata Party, Maharashtra State
	— Member, National Executive Committee, Bharatiya Janata Party
1985, 1990, 1995, 1999 and 2014	— Member, Maharashtra Legislative Assembly (5 terms)
	— Member: (i) Employment Guarantee Scheme Committee; (ii) Public Accounts Committee; (iii) Public Undertakings Committee; and other Joint Committees of Legislature
1995-1997	— Minister, Employment Guarantee Scheme and Horticulture, Government of Maharashtra

1997-1999	— Minister for Food and Civil Supplies, Government of Maharashtra
1995-1999	— Guardian Minister for Jalna District
Interests/Recreations	<ul style="list-style-type: none"> — Social Activities: — Keen interest in the betterment and development of lower middle class and lower class people — Undertook Marketing of Milk by encouraging farmers to start milk related trade — Worked as a Volunteer (Swayamsevak) with “Rashtriya Swayamsevak Sangh” — Acted as a Representative of Weekly Magazine—Vivek — Acted as a full time Activist (Karyakarta) of Jansangh in Aurangabad — Acted as an Executive Chief of Rashtriya Swayamsevak Sangh Committee constituted for the purpose of eradication of famine in Aurangabad and Jalna districts
Travels Abroad	— Israel
Additional Information	
1974	— Founder, Milk Producers Co-operative Society Chittepimpalgaon, Tal. Distt. Aurangabad
1981, Aurangabad	— Established Devgiri Nagari Sahakari Bank Ltd., Aurangabad and Opened its first Branch at Kranti Chowk
1984, Aurangabad	— Founder, Vice-Chairman and Chairman of Devgiri Nagari Sahakari Bank Ltd., Aurangabad
1985	— Chairman, Pandit Dindayal Upadhyay Education Institute, Varud
2001, Aurangabad	— Founder and Chairman, Chhatrapati Sambhaji Raje Sugar Industries Ltd., Chittepimpalgaon, Tal. District Aurangabad

-
- 2011, Aurangabad
- Founder and Chairman, Sambhaji Raje Rural Non-agricultural Co-operative Credit Society, Chittepimpalgaon, Tal. Distt. Aurangabad
 - Chairman, District Co-operative Milk Producers Federation. In his tenure of chairmanship the federation has got ISO certification

MAHARASHTRA LEGISLATIVE ASSEMBLY



**Deputy Sepeaker
(Vacant)**

MAHARASHTRA LEGISLATIVE ASSEMBLY

Dr. Anant Namdeorao Kalse



Office held and date of assumption of office	— Principal Secretary; 2 March 2007
Date of Birth	— 24 June 1958
Marital Status	— Married
Children	— One
Educational Qualifications	— B.Sc., LL.M., Ph.D. (Law)
Career	
Positions Held	
1979-1981	— Advocate, District and Sessions Court, Aurangabad
1981-2003	— Joined Maharashtra Legislature Secretariat and served in various capacities
2003	Secretary
2003	In-Charge Principal Secretary
Conferences/Seminars attended and visits made	
	— Conferences of the Presiding Officers and Secretaries of Legislative Bodies in India
2000, Hyderabad	—

2001, Chandigarh	—
2004, Kolkata	—
2005, Raipur	—
2007, Thiruvananthapuram	—
2010, Bhopal	—
2010, Srinagar	—
2011, Jaipur	—
2015, Lucknow	—
2001, New Delhi	— All India Conference of Presiding Officers, Chief Ministers, Ministers of Parliamentary Affairs, Leaders and Whips of Parties on 'Discipline and Decorum in Parliament and State Legislatures'
2006, Nigeria	— 52nd CPA Conference
2015, Goa	— 5th India Region CPA Conference
Interests/Recreations	— Reading, Writing, Music and study in Parliamentary Practice and Procedure, Constitutional Laws and Human Rights
Travels Abroad	— Australia, Belgium, France, Holland, Italy, New Zealand, Singapore, Switzerland and U.K.
Additional Information	<ul style="list-style-type: none"> — Delivered lectures on Parliamentary Practice and Procedure, Constitution of India, Administrative Law and Human Rights etc. in various Educational Institutions, Universities, Colleges throughout the State of Maharashtra — Visiting Faculty: (i) Yashwantrao Chavan Academy of Development Administration Institute, Pune; (ii) Government Law College, K.C. Law College, SNDT University, Post Graduate Department of Law, Mumbai University; (iii) Indian Institute of Public Administration Mantralaya, Mumbai; and (iv) Maharashtra Judicial

1992 onwards

Academy & Indian Mediation Centre
and Training Institute, Uttan,
Bhayander (W), Thane

- Returning Officer for the Biennial
Elections to the Council of States
(Rajya Sabha) and Maharashtra
Legislative Council

MANIPUR LEGISLATIVE ASSEMBLY



Shri Thokchom Lokeshwar Singh
M.L.A.

Office held and date of assumption of office	— Speaker; 19 March 2012
Political Party	— Indian National Congress
Date of Birth	— 13 April 1967
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A. (History)
Career	— Political and Social Worker
Positions Held	
2007 and 2012	— Member, Manipur Legislative Assembly (2 terms)
2010-2012	— Deputy Speaker, Manipur Legislative Assembly
2010	— Speaker-In-Charge, Manipur Legislative Assembly (30 September–22 December 2010)
Conferences/Seminars attended and visits made	
2011, Jaipur	— 76th Conference of the Presiding Officers of Legislative Bodies in India
2015, Lucknow	— 77th Conference of the Presiding Officers of Legislative Bodies in India

	— Study tour on HIV/AIDS to Australia and Malaysia (as part of the delegation of MLAs)
2013, South Africa	— CPA Conference
2014, Cameroon	— CPA Conference
Interests/Recreations	— Reading, Sports and Watching TV
Travels Abroad	— Australia, Austria, Cameroon, France, Germany, Hong Kong, Japan, Malaysia, Singapore, Spain, South Africa, Thailand, U.A.E., UK and USA
Additional Information	
2010-2011, Singapore	— ‘Global Business Opportunities’ Social and Public Service, International Achiever Award, Singapore
	— ‘Rajiv Gandhi Excellence Award’ for outstanding individual achievements and distinguished services to the Nation
2011, Thailand	— Received, ‘Glory of India Award’, 2011 Presented by H.E. Korn Dabbaransi, Former Deputy Prime Minister of Thailand, Bangkok

MANIPUR LEGISLATIVE ASSEMBLY



Shri M.K. Preshow Shimray
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 1 July 2013
Political Party	— Indian National Congress
Date of Birth	— 5 April 1966
Marital Status	— Married
Children	— Six
Educational Qualifications	— B.E. (Civil), M.E. (Environment)
Career	— Political and Social Worker
Positions Held	
2012	— Member, Manipur Legislative Assembly
Conferences/Seminars attended and visits made	
2015, Lucknow	— Attended 77th Conference of All India Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Outdoor games, Football, Boxing and Trekking etc.
Travels Abroad	— Austria, China, Portugal, South-East Asian countries, Spain and Switzerland
Additional Information	— President, Kickboxing Association Manipur (KAM) and North-East Kickboxing Organisation (NEKO)

MANIPUR LEGISLATIVE ASSEMBLY

Shri Karam Meghajit Singh



Office held and date of assumption of office	— Secretary; 1 April 2015
Date of Birth	— 1 March 1965
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A., LL.B.
Career	— Government Service
Interests/Recreations	— Reading
Additional Information	
2004, New Delhi	— Attended the International Training Programme in Legislative Drafting conducted by the Bureau of Parliamentary Studies and Training (BPST), Lok Sabha Secretariat

MEGHALAYA LEGISLATIVE ASSEMBLY

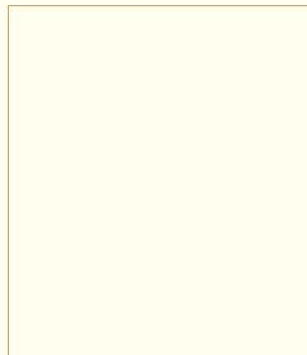


Shri Abu Taher Mondal
M.L.A.

Office held and date of assumption of office	— Speaker; 11 March 2013
Political Party	— Indian National Congress
Date of Birth	— 16 March 1966
Marital Status	— Married
Children	— Two
Educational Qualifications	— AMIE-1 (Civil) (Equivalent to B.E.)
Career	— Political and Social Worker
Positions Held	— Cabinet Minister for Health, Power, Transport, Information Technology, Taxation, Excise etc., Government of Meghalaya
	— Speaker, Meghalaya Legislative Assembly
Conferences/Seminars attended and visits made	
2013, South Africa	— 59th CPA Conference
2014, Cameroon	— 60th CPA Conference
Interests/Recreations	— Reading and Social work
Travels Abroad	— Cameroon, Egypt, France, Germany, South Africa, U.K., U.S.A. etc.

MEGHALAYA LEGISLATIVE ASSEMBLY

**Deputy Sepeaker
(Vacant)**



MEGHALAYA LEGISLATIVE ASSEMBLY



Shri Andrew Simons

Office held and date of assumption of office	— Commissioner & Secretary
Educational Qualifications	— M.A., M.Phil., LL.M.
Conferences/Seminars attended and visits made	
2013, South Africa	— 59th CPA Conference
2014, Cameroon	— 60th CPA Conference
	— Workshops in U.K., Malaysia and Thailand
2015, Lucknow	— 77th Conference of Presiding Officers and 55th Secretaries of Legislative Bodies in India
Interests/Recreations	— Reading, Lawn Tennis and Music
Travels Abroad	— Australia, Cameroon, Canada, Egypt, France, Germany, Indonesia, Malaysia, Philippines, South Africa, Thailand, U.K., U.S.A. etc.
Additional Information	— Member, Royal Overseas League, London
	— Vice-President, Meghalaya Lawn Tennis Association
	— Studied at North-Eastern Hill University, University of Oxford and University of Cambridge, U.K.

MIZORAM LEGISLATIVE ASSEMBLY

**Shri Hiphei
M.L.A.**



Office held and date of assumption of office	— Speaker; 16 December 2013
Political Party	— Indian National Congress
Date of Birth	— 23 August 1937
Marital Status	— Married
Children	— Two
Educational Qualifications	— I.A.
Career	— Political and Social Worker
Positions Held	
1972, 1978, 1979, 1984, 1987, 1988 and 2013	— Member, Mizoram Legislative Assembly (7 terms)
1990-2002	— Member, Rajya Sabha
1989 and 2013	— Speaker, Mizoram Legislative Assembly
Conferences/Seminars attended and visits made	
1989, Barbados	— CPA Conference
2014, Cameroon	— CPA Conference
2015, Lucknow	— 77th Conference of Presiding Officers' of Legislative Bodies in India
2015, Goa	— 5th India Region CPA Conference

Interests/Recreations

— **Reading and Singing**

Travels Abroad

— **Barbados, Burma, Cameroon, Egypt,
France, Hong Kong, Japan, Russia,
Singapore, Switzerland, U.A.E., U.K.,
U.S.A., etc.**

MIZORAM LEGISLATIVE ASSEMBLY

Shri R. Lalrinawma
M.L.A.



Office held and date of assumption of office	– Deputy Speaker; 18 December 2013
Political Party	– Indian National Congress
Date of Birth	– 5 April 1960
Marital Status	– Married
Children	– One
Educational Qualifications	– M.A., LL.M.
Career	– Political and Social Worker
Positions Held	– Practiced as Advocate for more than 10 years
2008 and 2013	– Member, Mizoram Legislative Assembly (2 terms)
Conferences/Seminars attended and visits made	
2015, Lucknow	– 77th Conference of Presiding Officers of Legislative Bodies in India
2015, Goa	– 5th India Region CPA Conference
Interests/Recreations	– To provide justice to all people. Actively involved in NGOs
Travels Abroad	– Thailand

MIZORAM LEGISLATIVE ASSEMBLY



Shri Ngurthanzuala

Office held and date of assumption of office	— Secretary, 1 June 2006
Date of Birth	— 1 January 1958
Marital Status	— Married
Children	— Four
Educational Qualifications	— M.A., LL.B.
Career	— Government Service
Positions Held	
1982-2001	— Joined Mizoram Legislative Assembly Secretariat and served in various capacities
2001	— Joint Secretary, Mizoram Legislative Assembly
Conferences/Seminars attended and visits made	
1997, Kolkata	— Seminar of Secretaries of CPA, Asia Region
2005, New Delhi	— Conferences of Asia and India Region of CPA
2003, Mumbai	— Conferences of the Presiding Officers and Secretaries of Legislative Bodies in India

2004, Kolkata	—	
2007, Thiruvananthapuram	—	
2008, Chandigarh	—	
2010, Bhopal and Srinagar	—	
2011, Jaipur	—	
2015, Lucknow	—	
2015, Goa	—	5th India Region CPA Conference
1998, Aizawl	—	North East Region Commonwealth Parliamentary Association (NERCPA) Conference
2006, Gangtok	—	
2007, Kohima	—	
2008, Aizawl	—	
2010, Shillong	—	
2011, Itanagar	—	
2011, U.K.	—	57th Conference of Commonwealth Parliamentary Association (CPA)
Interests/Recreations	—	Reading, Travelling, etc.
Travels Abroad	—	Italy, Switzerland, U.K. and U.S.A.

NAGALAND LEGISLATIVE ASSEMBLY



Shri Chotisuh Sazo
M.L.A.

Office held and date of assumption of office	— Speaker; 15 March 2013
Political Party	— Nagaland Peoples' Front (NPF)
Date of Birth	— 15 April 1962
Marital Status	— Married
Children	— Seven
Educational Qualifications	— B.Sc. (Agriculture), P.G. Diploma in Remote Sensing GIS
Career	— Political and Social Worker
Positions Held	
1986-1987	— Worked as Joint BDO, Phek
1989	— Worked as Radio Contact Officer in Agriculture Department, Nagaland
2005-2008	— Worked as District Horticulture Officer
Conferences/Seminars attended and visits made	
2013, South Africa	— 59th CPA Conference
2014, Cameroon	— 60th CPA Conference
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
2015, Goa	— India Region CPA Conference

Interests/Recreations

— Gardening, Travelling, Reading

Travels Abroad

— Australia, Belgium, Denmark, Dubai (UAE), France, Germany, Hong Kong, Italy, Israel, Macau, Nepal, Singapore, South Africa, Switzerland, Thailand and U.S.A.

NAGALAND LEGISLATIVE ASSEMBLY



**Shri Intikumzuk
M.L.A.**

Office held and date of assumption of office	— Deputy Speaker; 21 July 2015
Political Party	— Indian National Congress
Date of Birth	— 5 January 1968
Marital Status	— Married
Children	— Five
Educational Qualifications	— B.A.
Career	— Political and Social Worker
Positions Held	
1993-2008	— General Secretary, ACYC, Congress
1998-2003	— P.S. to Chief Minister
2009-2013	— President, NPF Aonglenden Division
2013	— Member, Nagaland Legislative Assembly
Conferences/Seminars attended and visits made	
2015, Itanagar	— Attended Sustainable Mountain Development Summit-IV

NAGALAND LEGISLATIVE ASSEMBLY

Shri N. Benjamin Newmai



Office held and date of assumption of office	— Commissioner & Secretary; 16 March 2015
Date of Birth	— 1 March 1959
Marital Status	— Married
Children	— Three
Educational Qualifications	— B.A. (Hons.), LL.B.
Positions Held	— Judicial Officer — Secretary to the Government of Nagaland
Conferences/Seminars attended and visits made	
2015, Visakhapatnam	— Attended CPA - Parliament and the Media Law Conference
Interests/Recreations	— Sports and Travelling
Travels Abroad	— Cambodia, Thailand, USA and Vietnam

ODISHA LEGISLATIVE ASSEMBLY



Shri Niranjan Pujari
M.L.A.

Office held and date of assumption of office	— Speaker; 26 May 2014
Political Party	— Biju Janata Dal (BJD)
Date of Birth	— 31 January 1961
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Com. (Hons.), LL.B.
Career	— Political and Social Worker
Positions Held	
2000, 2004, 2009 and 2014	— Member, Odisha Legislative Assembly (4 terms)
	— Member of different Committees, Odisha Legislative Assembly
2008-2009	— Minister, Steel and Mines, Government of Odisha
2011-2014	— Minister, Food, Supply and Consumer Welfare, Government of Odisha
	— Minister, Science and Technology, Government of Odisha
	— Minister, Industries, Government of Odisha
	— Minister, Excise, Government of Odisha

**Conferences, Seminars
attended/visits abroad**

2014, Cameroon — 60th Commonwealth Parliamentary
Association Conference

Interests/Recreations — Learning Law and Service to
Cultivators

Travels Abroad — Cameroon, France, Kenya and
Switzerland

Additional Information

- Member, Gangadhar Meher Sahitya
Academy, Rampur
- Member, State Co-operative Council
- Board of Director, Odisha State Forest
Corporation
- Permanent Member of a Blood
Donation Association (UTSARGA),
Sambalpur
- Activist in Nikhila Odisha Chhatra
Andolan

ODISHA LEGISLATIVE ASSEMBLY



Shri Sananda Marndi
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 16 June 2014
Political Party	— Biju Janata Dal (BJD)
Date of Birth	— 26 June 1971
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A.
Career	— Political and Social Worker
Positions Held	
2004, 2009 and 2014	— Member, Odisha Legislative Assembly (3 terms)
	— Member of different Committees of Odisha Legislative Assembly
2011-2014	— Deputy Speaker, Odisha Legislative Assembly
Conferences, Seminars attended/visits abroad	
Chandigarh	— C.P.A. Workshop
Interests/Recreations	— Travelling, to work for upliftment of poor and to create awareness among them
Travels Abroad	— Thailand

ODISHA LEGISLATIVE ASSEMBLY

Shri Amiya Kumar Sarangi



Office held and date of assumption of office	— Secretary; 19 May 2011
Date of Birth	— 2 March 1955
Marital Status	— Married
Children	— Four
Educational Qualifications	— B.A.
Career	— Government Service
Positions Held	
1979-2010	— Joined Odisha Legislative Assembly Secretariat and served in various capacities
2010	— Joint Secretary, Odisha Legislative Assembly
2011	— Secretary, Odisha Legislative Assembly
Conferences, Seminars attended/visits abroad	
2013, South Africa	— 59th C.P.A. Conference
Interests/Recreations	— Reading, especially Legal, Legislative and Constitutional matters
Travels Abroad	— South Africa

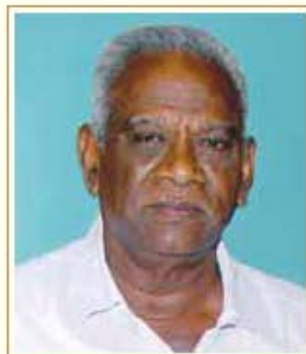
Additional Information

2002

- **Advisor to Hon'ble Speaker, Odisha Legislative Assembly on Legislative matters**
- **Long experience in legislative and administrative matters**

PUDUCHERRY LEGISLATIVE ASSEMBLY

Shri V. Sabapathy @ Kothandaraman
M.L.A.



Office held and date of assumption of office	— Speaker; 29 June 2011
Political Party	— All India N.R. Congress
Date of Birth	— 16 May 1944
Marital Status	— Married
Children	— Seven
Educational Qualifications	— VII — Standard
Career	— Agriculturist
Interests/Recreations	— Reading Books and Folk Arts

PUDUCHERRY LEGISLATIVE ASSEMBLY



Shri T.P.R. Selvame
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 2 November 2011
Political Party	— All India N.R. Congress
Date of Birth	— 14 May 1971
Marital Status	— Married
Children	— Two
Educational Qualifications	— 10th Pass
Career	— Running Transport and Agriculture
Conferences/Seminars attended and visits made	— Attended Conference at New Delhi
Interests/Recreations	— Social Work and Book Reading
Additional Information	— Serving the poor people since childhood

PUDUCHERRY LEGISLATIVE ASSEMBLY

Shri S. Mohandass



Office held and date of assumption of office	– Secretary; 23 December 2013
Date of Birth	– 4 June 1956
Marital Status	– Married
Children	– Two
Educational Qualifications	– B.A. (Tourism)
Career	– Puducherry Civil Service Officer
Positions Held	– Deputy Director, Tourism, Puducherry – Managing Director, Co-op. Spinning Mill; Backward Classes and Minorities Corporation; Agro Products and Civil Supplies Corporation, Puducherry
Conferences/Seminars attended and visits made	– Fairs and Conferences at Dubai, U.K., Paris and Germany
Interests/Recreations	– Reading of books and Social activities
Travels Abroad	– Dubai, France, Germany and U.K.

PUNJAB LEGISLATIVE ASSEMBLY



Dr. Charnjit Singh Atwal
M.L.A.

Office held and date of assumption of office	— Speaker; 20 March 2012
Political Party	— Shiromani Akali Dal (SAD)
Date of Birth	— 15 March 1937
Marital Status	— Married
Children	— Five
Educational Qualifications	— B.A., LL.B.
Career	— Advocate
Positions Held	
1977, 1997 and 2012	— Member, Punjab Legislative Assembly (3 terms)
1985, 2004	— Member, Lok Sabha (2 terms)
	— Deputy Leader, Shiromani Akali Dal Parliamentary Group;
	— Member, National Committee on Welfare of Scheduled Castes & Scheduled Tribes
1997-2002	— Speaker, Punjab Legislative Assembly
1999	— Regional Representative (Unanimously elected) for Asia Region of Executive Committee of CPA (at Trinidad and Tobago)
2001	— Vice-Chairman of the Executive Committee of CPA

2004-2009

- Deputy Speaker of the 14th Lok Sabha
- Chairman, Parliament Library Committee
- Chairman, Committee on Private Members' Bills and Resolutions
- Chairman, Committee on Provision of Computers for Members of Parliament Offices of Political Parties in Lok Sabha and Officers of Lok Sabha Secretariat
- Chairman, Joint Parliamentary Committee on Security in Parliament
- Chairman, Committee of Presiding Officers to Ensure Executive Accountability to the Legislature
- Chairman, Committee of Presiding Officers to look into all aspects of the Office of Presiding Officer
- Vice-President, (i) Parliamentary Forum on Children; (ii) Parliamentary Forum on Youth; (iii) Parliamentary Forum on Water Conservation and Harvesting
- Member, General Purposes Committee
- Nominated as member of the Committee of the Presiding Officers to look into the 'problem of Disruptions of Question Hour' by Speaker, Lok Sabha
- Nominated as member of the Committee of Presiding Officers to look into 'all aspects of the Office of Presiding Officer' by Speaker, Lok Sabha
- Nominated as Member of the Standing Committee of All India Presiding Officers' Conference for the next Conference of Presiding Officers to be held in 2016
- Nominated as the Convener of the Follow up Sub-Committee of the Standing Committee of All India Presiding Officers Conference

- Nominated as Regional Representative from India Region in the Executive Committee of CPA, London (U.K.), (2014-16)
- Nominated as Member of the Executive Committee of the CPA India Region from 15 August 2014 to 14 August 2017

Conferences/Seminars

attended and visits made

- | | |
|-------------------------|---|
| 1997, U.S.A. | — Represented Punjab in the World Punjabi Conference, Milwaukee, Chicago |
| 1997, Ghana | — 9th Seminar of Commonwealth Parliamentary Association (CPA) |
| 1997, Mauritius | — 43rd Commonwealth Parliamentary Conference |
| 1998, New Zealand | — 44th Commonwealth Parliamentary Conference |
| 1999, Trinidad & Tobago | — 45th Commonwealth Parliamentary Conference |
| 2000, U.K. | — 46th Commonwealth Parliamentary Conference |
| 2001, Australia | — 47th Commonwealth Parliamentary Conference |
| West Indies | — Participated in Executive Committee meeting of CPA |
| U.S.A. | — Represented Punjab Government in Religious and Spiritual World Peace Summit at New York, organized by the United Nations |
| 2004, Canada | — 50th Commonwealth Parliamentary Conference |
| 2005, The Philippines | — Participated in the 112th IPU Assembly |
| 2005, U.S.A. | — Represented Indian Parliament in United Nations as first Indian Deputy Speaker in the Second World Conference of Speakers of Parliament |

2006, Sri Lanka	— Leader of the Indian Parliamentary Delegation at the SAARC Countries Speakers' Conference, 2006, Sri Lanka
2012, Sri Lanka	— 58th Commonwealth Parliamentary Conference
2013, South Africa	— 59th Commonwealth Parliamentary Conference
2013, U.S.A.	— NCSL Legislative Summit-2013, Chicago; Minneapolis
2014, U.S.A.	NCSL Legislative Summit-2014, Minnesota
2014, Cameroon	— 60th Commonwealth Parliamentary Conference
2014, Chandigarh	— Hosted the CPA Workshop for Chairpersons of Parliamentary Agriculture Committees for India, Asia and South East Asia Regions
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
2015, Goa	— 5th India Region Commonwealth Parliamentary Conference
2015, Malaysia	— Attended the Mid-Year Meeting of the Executive Committee of CPA
2015, U.K.	— Attended the Meeting of the Executive Committee of CPA at Westminster
Interests/Recreations	— Social & Cultural Activities
	— Enabling women, children and disabled persons to participate in the development work and share its benefit; working for upliftment of the poor, especially Downtrodden Communities, Scheduled Castes, Scheduled Tribes and other Backward Classes and Financially Weaker Sections of the Society particularly in the field of Rural Primary Education
	— Reading books on History, Legislation, Law and Religion

	<ul style="list-style-type: none"> – Badminton Actor, Director and Founder President of Chan Dramatic Club, Ludhiana (Social & Religious Plays) – Actively participated, deliberated and contributed in all the conferences/ seminars and meetings of Parliamentary/Legislative importance covering almost all the parts of the world
Travels Abroad	<ul style="list-style-type: none"> – Australia, Barbados, Belarus, Bratislava, Canada, Hungary, Mauritius, New York, New Zealand, South Africa, Sri Lanka, Philippines, Trinidad and Tobago, U.K., U.S.A. and Vienna
Additional Information	<ul style="list-style-type: none"> – Nominated as Member of Sub-Committee of International Programme Planning of CPA – General-Secretary, Constitutional Club, New Delhi
2012	<ul style="list-style-type: none"> – Bestowed “The Asian Guild Special International Award 2012” in the House of Lords (British Parliament) by the Asian Guild of England for contributing in Rural Primary Education

PUNJAB LEGISLATIVE ASSEMBLY

Shri Dinesh Singh
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 20 March 2012
Political Party	— Bharatiya Janata Party
Date of Birth	— 17 June 1962
Marital Status	— Married
Children	— Three
Educational Qualifications	— B.A. (II)
Career	— Political and Social Worker
Positions Held	
2001-2004	— Mandal President of Yuva Morcha, BJP
2004-2007	— Mandal President of Shahpur Kandi Mandal
2007, 2012	— Member, Punjab Legislative Assembly (2 terms)
2011	— Chief Parliamentary Secretary, Food and Civil Supplies Department
2012	— Member of Committee on Petitions and Committee on Public Undertakings of Punjab Vidhan Sabha
	— Elected as Deputy Speaker of Punjab Vidhan Sabha and is <i>ex-officio</i> Chairman of House Committee of Punjab Vidhan Sabha

Additional Information

- Participating in RSS Activities since student days
- Elected General Secretary, ABVP (Pathankot)

PUNJAB LEGISLATIVE ASSEMBLY

Smt. Shashi Lakhanpal Mishra



Office held and date of assumption of office	— Secretary; 5 August 2014
Date of Birth	— 16 November 1960
Marital Status	— Married
Children	— Three
Educational Qualifications	— M.A. (English), M.A. (Political Science) and Bachelor of General Law
Career	— Civil Service
Conferences/Seminars attended and visits made	
2014, Chandigarh	— CPA Workshop for Chairpersons of Parliamentary Agriculture Committees for India, Asia and South East Asia Regions
2015, Lucknow	— 77th Conference of Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Reading and taking part in the deliberations
Travels Abroad	— U.S.A.

RAJASTHAN LEGISLATIVE ASSEMBLY



Shri Kailash Chandra Meghwal
M.L.A.

Office held and date of assumption of office	— Speaker; 22 January 2014
Political Party	— Bharatiya Janata Party
Date of Birth	— 22 March 1934
Marital Status	— Unmarried
Educational Qualifications	— M.A., LL.B.
Career	— Political and Social Worker
Positions Held	
1977, 1980, 1991, 1993, 2013	— Member, Rajasthan Vidhan Sabha (5 terms)
1989, 2001, 2004	— Member, Lok Sabha (3 terms)
1977-1978	— Minister of State (Independent Charge) Government of Rajasthan
1978-1980, 1992, 1994-1998 and 2013-2014	— Cabinet Minister, Government of Rajasthan
2003-2004	— Union Minister of State, Government of India
	— Member, Public Accounts Committee and other Committees of Lok Sabha
	— Member Public Accounts Committee and other Committees of Rajasthan Vidhan Sabha

**Conferences/Seminars
attended and visits made**

1942, Udaipur — All India Hindi Sahitya Sammelan, 33rd
Conference

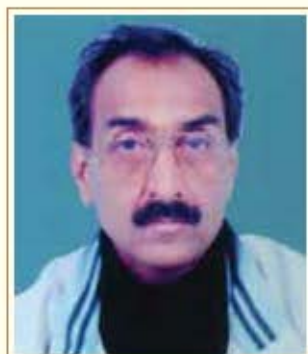
1946, Udaipur — All India Deshi Rajya Lok Parishad
Conference

Interests/Recreations — Kabaddi, Badminton

Travels Abroad — Austria, France, Germany, Hungary,
Italy and Switzerland

Additional Information — Office Bearer as Joint Secretary,
Secretary, General Secretary & Vice-
President State Election Committee,
Member, State Parliamentary Board
President, State Disciplinary
Committee, Bharatiya Jansangh,
Bharatiya Janata Party
National Vice-President, Bharatiya
Janata Party
In-Charge, Scheduled Caste Morcha

RAJASTHAN LEGISLATIVE ASSEMBLY



Shri Rao Rajendra Singh
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 18 September 2015
Political Party	— Bharatiya Janata Party
Date of Birth	— 28 June 1958
Marital Status	— Married
Children	— One
Educational Qualifications	— B.A. (Hons.)
Career	— Political and Social Worker
Positions Held	
2003, 2008, 2013	— Member, Rajasthan Vidhan Sabha (3 terms)
2004-2013	— Member, Committee on Public Accounts, Rajasthan Vidhan Sabha
2004-2008, 2009-2013, 2014-2015	— Member, Panel of Chairpersons, Rajasthan Vidhan Sabha
2015-2016	— Member, Committee on Public Accounts
	— Member, Committee on Ethics, Rajasthan Vidhan Sabha
Conferences/Seminars attended and visits made	
2004, Hyderabad	— 1st India and Asia Region CPA Conference
Additional Information	
1990 onwards	— Member/Pradesh Mantri/Vice-President, BJP

RAJASTHAN LEGISLATIVE ASSEMBLY

Shri Prithvi Raj



Office held and date of assumption of office	— Secretary; 4 August 2014
Date of Birth	— 2 January 1957
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A., LL.B.
Career	— Judicial Service
Positions Held	
1985	— Rajasthan Judicial Service
1994	— Additional Chief Judicial Magistrate
1995-1997	— Deputy Registrar, Rajasthan High Court, Jaipur Bench
1997-2000	— Registrar, Debt Recovery Tribunal, Jaipur
2002	— Rajasthan Higher Judicial Service
2005	— Deputy Secretary (Law), Law Department, Government of Rajasthan
	— Administrator General, Government of Rajasthan
2010	— Judge, Labour Court, Jaipur
2013	— District Judge, Balotra (Barmer) and District & Sessions Judge, Tonk

**Conferences/Seminars
attended and visits made**

- | | |
|------------------------------|---|
| 2015, Lucknow | — 77th Conference of Presiding Officers
and 55th Conference of Secretaries
of Legislative Bodies in India |
| 2015, Goa | — 5th India Region CPA Conference |
| Interests/Recreations | — Reading |

SIKKIM LEGISLATIVE ASSEMBLY

Shri Kedar Nath Rai
M.L.A.



Office held and date of assumption of office	— Speaker; 28 May 2014
Political Party	— Sikkim Democratic Front
Date of Birth	— 15 July 1961
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A. (Public Administration)
Career	— Political and Social Worker
Positions Held	
1994-2014	— Minister, Government of Sikkim
	— Chairman, P.A.C.
	— Chief Whip
	— Minister, RMDD, Government of Sikkim
	— Political Secretary to H.C.M.
Conferences/Seminars attended and visits made	
2014, Cameroon	— 60th CPA Conference
2014, Tirupati	— Follow-up Sub-Committee of Standing Committee of All India Presiding Officers Conference

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- | | |
|-----------------------|--|
| 2015, Lucknow | — 77th Conference of Presiding Officers of Legislative Bodies in India |
| Interests/Recreations | — Reading, Floriculture and playing Badminton |
| Travels Abroad | — Brazil, Cameroon, Dubai, France, Germany, Hongkong, Holland, Malaysia, Nepal, Pakistan, Singapore, Thailand and U.K. |

SIKKIM LEGISLATIVE ASSEMBLY

Shri Sonam Gyatso Lepcha
M.L.A.

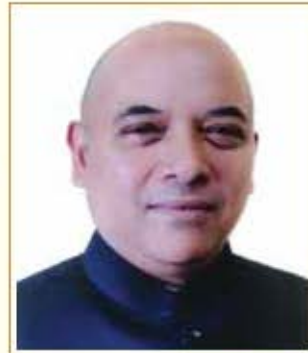


Office held and date of assumption of office	– Deputy Speaker; 28 May 2014
Political Party	– Sikkim Democratic Front
Date of Birth	– 1 February 1962
Marital Status	– Married
Children	– Two
Educational Qualifications	– XII Passed
Career	– Social Worker
Positions Held	
2001	– Chairman, Estimates Committee, Sikkim Legislative Assembly
2004-2009	– Chairman, Poultry Farming
	– Chairman, Industries
2009-2014	– Minister, Energy & Power; Cultural Affairs & Heritage Departments
Conferences/Seminars attended and visits made	
2014, Chandigarh	– Commonwealth Parliamentary Association (CPA) Workshop
2015, Lucknow	– Conference of Presiding Officers of Legislative Bodies in India

2015, Goa	5th India Region CPA Conference
Interests/Recreations	— Football, Visiting new places, Reading and helping people
Travels Abroad	— Bhutan and Nepal

SIKKIM LEGISLATIVE ASSEMBLY

Shri Lok Mani Pradhan, IAS



Office held and date of assumption of office	— Secretary; 1 November 2014
Date of Birth	— 5 August 1959
Marital Status	— Married
Educational Qualifications	— Graduate
Career	— Member of Sikkim State Civil Service; Served in various capacities in the Government of Sikkim
	— Indian Administrative Service w.e.f. 20 June 2015
Conferences/Seminars attended and visits made	
2014, Kohima	— 50th Anniversary Celebrations of Nagaland Legislative Assembly
2015, Lucknow	— 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies In India
Goa	— 5th India Region CPA Conference
Visakhapatnam	— CPA Parliament and Media Law Conference
Shimla	— Visited Shimla, Himachal Pradesh for study of E-Vidhan Automation of State Assembly

Dispur	— Attended meeting of the Executive Council, NERIPSTR & the Executive Committee, NERCPA
Thiruvananthapuram	— Attended IAS Training in IMG
Interests/Recreations	— Travelling
Travels Abroad	— Abu Dhabi, Dubai, Malaysia, Singapore, Sri Lanka, Switzerland, Thailand and U.K.

TAMIL NADU LEGISLATIVE ASSEMBLY

Shri P. Dhanapal
M.L.A.



Office held and date of assumption of office	— Speaker; 10 October 2012
Political Party	— All India Anna Dravida Munnetra Kazhagam (A.I.A.D.M.K.)
Date of Birth	— 16 May 1951
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.A. (History)
Career	— Agriculturist
Positions Held	
1977, 1980, 1985, 2001 and 2011	— Member, Tamil Nadu Legislative Assembly (5 terms)
2001-2002	— Minister, Government of Tamil Nadu
2011-2012	— Deputy Speaker, Tamil Nadu Legislative Assembly
Conferences/Seminars attended and visits made	
2013, South Africa	— 59th Commonwealth Parliamentary Conference
Interests/Recreations	— Reading Books, Badminton, Cricket and social service
Travels Abroad	— Bulgaria, Dubai, Hong Kong, Japan, Malaysia, Russia, South Africa, Singapore, Thailand and U.K.

TAMIL NADU LEGISLATIVE ASSEMBLY



Shri Pollachi V. Jayaraman
M.L.A.

Office held and date of assumption of office	— Deputy Speaker; 29 October 2012
Political Party	— All India Anna Dravida Munnetra Kazhagam (A.I.A.D.M.K.)
Date of Birth	— 7 June 1953
Marital Status	— Married
Children	— Six
Educational Qualifications	— M.A. (Economics), M.Phil. (Economics), Ph.D
Career	— Agriculture and Aluminium Utensils Manufacturing Industries
Positions Held	
2001, 2006 and 2011	— Member, Tamil Nadu Legislative Assembly (3 terms)
	— Former Member, Khadi and Village Industries Board
	— Former Chairman, Tamil Nadu Textile Corporation
	— Former Minister, Industries and Mines, Government of Tamil Nadu
	— Former Minister, Food and Co-operation, Government of Tamil Nadu

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- | | |
|-----------------------|---|
| | <ul style="list-style-type: none">– A.I.A.D.M.K. Party Election Wing Secretary– Tiruppur (Rural) District AIADMK Secretary |
| Interests/Recreations | <ul style="list-style-type: none">– Social Service, Football and Hockey |

TAMIL NADU LEGISLATIVE ASSEMBLY



Shri A.M.P. Jamaludeen

Office held and date of assumption of office	— Secretary; 16 May 2011
Date of Birth	— 4 May 1954
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.Sc., B.L.
Career	— Government Service
Conferences/Seminars attended and visits made	
2003, Mumbai	— Conferences of the Presiding Officers and Secretaries of Legislative Bodies in India
2007, Thiruvananthapuram	—
2010, Bhopal	—
2011, Jaipur	—
Interests/Recreations	— Reading Books
Travels Abroad	— Saudi Arabia
Additional Information	
2011	— Secretary, C.P.A., Tamil Nadu Branch

TELANGANA LEGISLATIVE COUNCIL

Shri Kanakamamidi Swamy Goud
M.L.C.



Office held and date of assumption of office	— Chairman; 2 July 2014
Political Party	— Telangana Rashtra Samithi (TRS)
Date of Birth	— 5 July 1954
Marital Status	— Married
Children	— Three
Educational Qualifications	— Bachelor Degree in Science
Career	— Political and Social Worker
Positions Held	
1969	— Participated in the separate Telangana movement from 1969 till the formation of Telangana State in 2014
2007-2012	— President, Telangana Non-Gazetted Officers Central Union, Hyderabad
	— Chairman, JAC (Joint Action Committee, Government Employees, Teachers, Labour & Corporation Employees)
2010-2013	— Served as Convenor, TJAC (Telangana Joint Action Committee)
2012	— Retired as Junior Scientist from the State Food Laboratories

2013	— Member, Andhra Pradesh Legislative Council
2014	— Chairman, Telangana Legislative Council
Conferences/Seminars attended and visits made	— Attended various Conferences and Seminars
Interests/Recreations	— Politics and Games
Travels Abroad	— Australia, China, U.K. and U.S.A.

TELANGANA LEGISLATIVE COUNCIL

Shri Nethi Vidyasagar
M.L.C.



Office held and date of assumption of office	— Deputy Chairman; 6 October 2015
Political Party	— Telangana Rashtra Samithi (TRS)
Date of Birth	— 29 June 1956
Marital Status	— Married
Children	— One
Educational Qualifications	— Graduate
Career	— Political and Social Worker
Positions Held	
2007, 2009	— Member, Andhra Pradesh Legislative Council (2 terms)
4 June 2011-1 June 2014	— Deputy Chairman, Andhra Pradesh Legislative Council
2 June 2014-9 June 2014	— Deputy Chairman, Telangana Legislative Council
9 June 2014-2 July 2014	— Acting Chairman, Telangana Legislative Council
2 July 2014-1 May 2015	— Deputy Chairman, Telangana Legislative Council
2015	— Member, Telangana Legislative Council
6 October 2015	— Deputy Chairman, Telangana Legislative Council

**Conferences/Seminars
attended and visits made**

2011, Jaipur — **Conference of the Presiding Officers
of Legislative Bodies in India**

Interests/Recreations — **Agriculture**

Additional Information — **Member, Hyderabad Golf Club**

TELANGANA LEGISLATIVE COUNCIL

Dr. S. Raja Sadaram

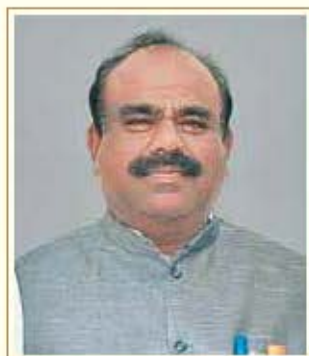


Office held and date of assumption of office	— Secretary; 2 June 2014
Date of Birth	— 25 August 1955
Marital Status	— Married
Children	— Three
Educational Qualifications	— LL.M., Ph.D.
Career	— Government Service
Positions Held	
1979	— Served the Andhra Pradesh State Legislature in various capacities
	— In-Charge of the Andhra Pradesh Legislative Council Secretariat as Additional Secretary
2009	— Secretary, Andhra Pradesh Legislature
2 June 2014	— After the formation of the State of Telangana, working as Secretary, Telangana Legislature
Conferences/Seminars attended and visits made	
2002, Hyderabad	— Actively associated in the organization of 14th Commonwealth Parliamentary Association (CPA) Seminar

2004, Hyderabad	– Actively associated in the organization of 1st India-Asia Region Commonwealth Parliamentary Conference
2005, Raipur	– 68th Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2006, New Delhi	– 69th Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2007, Delhi	– 53rd Commonwealth Parliamentary Conference
2007, Thiruvananthapuram	– 70th Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2008, Chandigarh	– 73rd Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2010, Raipur	– 4th India & Asia Region CPA Conference
2010, Bhopal	– 74th Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2010, Srinagar	– 75th Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2010, New Delhi	– 20th Conference of Speakers and Presiding Officers of the Commonwealth Countries
2011, Jaipur	– 76th Conference of Presiding Officers and Secretaries of Legislative Bodies in India
2011, United Kingdom	– 57th Commonwealth Parliamentary Conference and the 48th General Meeting of Society of Clerks at-the-Table in Commonwealth Parliaments
2012, Sri Lanka	– 58th Commonwealth Parliamentary Conference and the 49th General Meeting of Society of Clerks at-the-Table in Commonwealth Parliaments

2015, Goa	– 5th India Region CPA Conference
2015, Lucknow	– 77th Conference of Presiding Officers and 55th Conference of Secretaries of Legislative Bodies in India
Travels abroad	– U.K. and Sri Lanka
Additional Information	<ul style="list-style-type: none"> – As Joint Secretary and Additional Secretary, Andhra Pradesh Legislature Secretariat, was instrumental in the computerization of the Questions and Reporting Branches – Associated with the functioning of Financial and other Legislature Committees – Discharged responsibilities as Assistant Returning Officer and Returning Officer for Biennial Elections to the Council of States, Legislative Council and Presidential Election; worked for the introduction of Standing Committee system

TELANGANA LEGISLATIVE ASSEMBLY



Shri S. Madhusudana Chary
M.L.A.

Office held and date of assumption of office	— Speaker; 10 June 2014
Political Party	— Telangana Rashtra Samithi (TRS)
Date of Birth	— 13 October 1956
Marital Status	— Married
Children	— Three
Educational Qualifications	— M.A.
Career	— Political and Social Worker
Positions Held	
1994-1999	— Member, Andhra Pradesh Legislative Assembly
2014 onwards	— Member, Telangana Legislative Assembly
Interests/Recreations	— Social Service, Upliftment of Weaker Sections and Backward Classes
Travels abroad	— Australia, China and Singapore

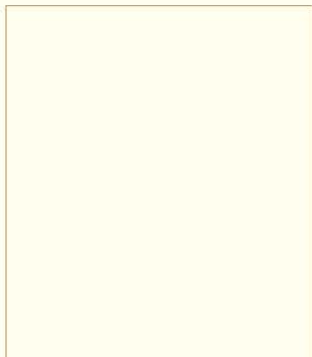
TELANGANA LEGISLATIVE ASSEMBLY

Smt. M. Padma Devender Reddy
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 12 June 2014
Political Party	— Telangana Rashtra Samithi (TRS)
Date of Birth	— 6 January 1969
Marital Status	— Married
Children	— One
Educational Qualifications	— B.A., LL.B.
Career	— Political and Social Worker
Positions Held	
2004-2008	— Member, Andhra Pradesh Legislative Assembly
2014 onwards	— Member, Telangana Legislative Assembly Member, Committee on Women & Child Welfare and Committee on Privilege
	— ZPTC Member, Ramayampet, Medak District, TRS Floor Leader (ZP-Mandal)
Interests/Recreations	— Reading Books, Playing Chess and Shuttle Badminton, Listening to music and watching T.V. News, Working for the betterment of Weaker Sections and employees and workers

TELANGANA LEGISLATIVE ASSEMBLY



Dr. S. Raja Sadaram*

***For Bio-profile, please See page no. 181**

TRIPURA LEGISLATIVE ASSEMBLY

Shri Ramendra Chandra Debnath
M.L.A.



Office held and date of assumption of office	— Speaker; since March 2003 (Assumed office for the third time on 15 March 2013)
Political Party	— Communist Party India (Marxist)
Date of Birth	— 10 August 1953
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.Com., LL.B
Career	— Advocate and Political Worker
Positions Held	
1993, 1998, 2003, 2008 and 2013	— Member, Tripura Legislative Assembly (5 terms)
1998	— Minister, Government of Tripura
Conferences/Seminars attended and visits made	
2003, Sri Lanka	— CPA Asia Region Conference
2003, Bangladesh	— CPA Conference, Bangladesh
2004, Canada	— CPA Conference
2004, Kolkata	— Conference of the Presiding Officers of Legislative Bodies in India
2005, Fiji	— CPA Conference

2005, Raipur	– Conference of the Presiding Officers of Legislative Bodies in India
2005, New Delhi	– 2nd India and Asia Regions CPA Conference
2006, Gangtok	– 9th North-East Region Commonwealth Parliamentary Association (NERCPA) Conference
2006, Kohima	– 10th NERCPA Conference
2006, Nigeria	– CPA Conference
2007, Thiruvananthapuram	– Conference of the Presiding Officers of Legislative Bodies in India
2007, New Delhi	– 53rd CPA Conference
2008, Aizawl	– 11th NERCPA Conference
2008, Malaysia	54th CPA Conference
2009, Tanzania	– 55th CPA Conference
2010, Kenya	– 56th CPA Conference
2010, Srinagar	Conference of the Presiding Officers of Legislative Bodies in India
2011, U.K.	– 57th CPA Conference, London
2011, Jaipur	Conference of the Presiding Officers of Legislative Bodies in India
2013, South Africa	– 59th CPA Conference
2014, Cameroon	– 60th CPA Conference
Interests/Recreations	– Reading and Gardening
Travels Abroad	– Bangladesh, Cameroon, Canada, Fiji, Kenya, Malaysia, Nigeria, South Africa, Sri Lanka, Tanzania and U.K.
Additional Information	– Involved in politics since 1977; became a member of the Democratic Lawyers' Association in 1981 and involved in the politics of Communist Party of India (Marxist); practised Law till 1993; and actively working for the poor and down trodden people

TRIPURA LEGISLATIVE ASSEMBLY

Shri Pabitra Kar
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 18 March 2013
Political Party	— Communist Party of India (Marxist)
Date of Birth	— 17 June 1949
Marital Status	— Married
Children	— One
Educational Qualifications	— B.Sc. (Pure Science) with Distinction
Career	— Political and Social Worker
Positions Held	
1993 onwards	— Member, Tripura Legislative Assembly
1993-1998 and 2004-2013	— Chairman, Tripura Industrial Development Corporation
1998-2003 and 2003-2004	— Minister, Industries and Commerce, Government of Tripura
Conferences/Seminars attended and visits made	
2013, Dispur	— Attended Annual Conference of NERCPA
2015, Lucknow	— Attended the 77th Conference of Presiding Officers of Legislative Bodies in India

2015, Guwahati	– Attended the Joint Meeting of the Executive Committee, NERCPA and Executive Council, NERIPSTR
Interests/Recreations	– Football and Cultural Activity
Travels Abroad	– Bangladesh and the then U.S.S.R.

TRIPURA LEGISLATIVE ASSEMBLY

Shri Bamdeb Majumder



Office held and date of assumption of office	– Secretary; 1 April 2014
Date of Birth	– 17 July 1955
Marital Status	– Married
Children	– One
Educational Qualifications	– M.A., LL.B.
Career	– Advocate and Government Service
Positions Held	
1982	– Practiced as an Advocate for about 5 years
1987	– Joined Tripura Judicial Service in Grade-III
2000	– Tripura Judicial Service Grade-II
2003	– Deputy Legal Remembrancer & Deputy Secretary, Law, Government of Tripura
2005	– Tripura Judicial Service Grade-I
2006	– Principal Officer, Law and Secretary, Tripura Tribal Areas Autonomous District Council
2009	– Additional District & Sessions Judge, Dharmanagar, North Tripura District

2011	— District & Sessions Judge, West Tripura, Agartala
2014	— Registrar, Vigilance, High Court of Tripura, Agartala
Conferences/Seminars attended and visits made	<ul style="list-style-type: none"> — Attended Judicial Conferences and Seminars at NEJOTI, Guwahati — Attended/visited National Judicial Academy, Bhopal and other Seminars in New Delhi
Interests/Recreations	— Sports, listening to Music and Reading

UTTARAKHAND LEGISLATIVE ASSEMBLY

Shri Govind Singh Kunjwal
M.L.A.



Office held and date of assumption of office	— Speaker; 26 March 2012
Political Party	— Indian National Congress
Date of Birth	— 25 May 1944
Marital Status	— Married
Children	— Three
Educational Qualifications	— Intermediate
Career	— Political and Social Worker
Positions Held	
1993	— Member, Uttar Pradesh Legislative Assembly
2002, 2007 and 2012	— Member, Uttarakhand Legislative Assembly (3 terms)
2002	— Minister for Horticulture and Industry, Government of Uttarakhand
Conferences/Seminars attended and visits made	
2012, Sri Lanka	— 58th Commonwealth Parliamentary Association Conference
2013, South Africa	— 59th Commonwealth Parliamentary Association Conference

2014, Cameroon	— 60th Commonwealth Parliamentary Association Conference
2015, Lucknow	All India Presiding Officers Conference
Interests/Recreations	— Social Work
Travels Abroad	— Cameroon, South Africa and Sri Lanka

UTTARAKHAND LEGISLATIVE ASSEMBLY

Dr. Anusuya Prasad Maikhuri
M.L.A.



Office held and date of assumption of office	— Deputy Speaker; 5 December 2012
Political Party	— Indian National Congress
Date of Birth	— 4 April 1951
Marital Status	— Married
Children	— Three
Educational Qualifications	— M.A, B.Ed., LL.B, D.Phil.
Career	— Political and Social Worker
Positions Held	
2002 and 2012	— Member, Uttarakhand Legislative Assembly (2 terms)
2003-2007	— Vice-Chairperson, Chardham Vikash Parishad
2005-2008	— Chairperson, Sri Badrinath Kedarnath Mandir Samiti
Conferences/Seminars attended and visits made	
	— Attended Study Programme, Bangkok, Thailand
	— Attended Study Programme, New Zealand and Australia

2014, Chandigarh	— C.P.A. Workshop for Chairpersons of Parliamentary Agriculture Committee for India Asia and South East Asia Regions
2015, Lucknow	All India Presiding Officers Conference
Interests/Recreations	— Social Work
Travels Abroad	— Australia, New Zealand and Thailand

UTTARAKHAND LEGISLATIVE ASSEMBLY

Shri Jagdish Chandra



- | | |
|---|--|
| Office held and date of assumption of office | – Secretary; 3 October 2013 |
| Date of Birth | – 6 June 1958 |
| Marital Status | – Married |
| Children | – Two |
| Educational Qualifications | – M.Sc., LL.B. |
| Career | – Government Service |
| | – Served in various organizations in different capacities in Central and State Government including as Scientist in DRDO and as Officer of Finance Service in World Bank Aided Projects, Swajal and other Government departments |
| | – Joined Uttarakhand Legislative Assembly since the formation of State and served in various capacities including Joint Secretary and Additional Secretary |
| Conferences/Seminars attended and visits made | – International Executive short duration course on "Disaster Management" in Australia |

2014, Cameroon	— 60th CPA Conference
2015, Lucknow	— Conferences of Presiding Officers and Secretaries of Legislative Bodies in India
Interests/Recreations	— Reading
Travels Abroad	— Cameroon and Australia

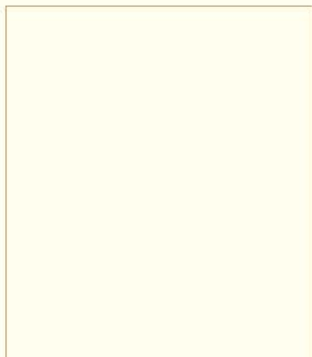
UTTAR PRADESH LEGISLATIVE COUNCIL

Shri Ganesh Shankar Pandey
M.L.C.



Office held and date of assumption of office	— Chairman; 21 January 2010
Political Party	— Bahujan Samaj Party
Date of Birth	— 1 September 1956
Marital Status	— Married
Children	— Two
Educational Qualifications	— Graduate
Career	— Political and Social Worker
Positions Held	
1990, 1998, 2004 and 2010 onwards	— Member, Uttar Pradesh Legislative Council (4 terms)
Conferences/Seminars attended and visits made	
2010, Srinagar	— Conference of the Presiding Officers of Legislative Bodies in India
2011, Jaipur	—
Interests/Recreations	— Social work, Reading and Writing
Travels Abroad	— Nepal, Singapore and Thailand

UTTAR PRADESH LEGISLATIVE COUNCIL



**Deputy Chairman
(Vacant)**

UTTAR PRADESH LEGISLATIVE COUNCIL

Dr. Mohan Yadav



Office held and date of assumption of office	– Principal Secretary; 16 September 2015
Date of Birth	– 14 July 1958
Marital Status	– Married
Children	– Two
Educational Qualifications	– M.Sc., M.A., Ph.D
Career	– Government Service
Positions Held	
1983	– U.P. State Allied Services
2008-2010	– Principal Secretary, Uttar Pradesh Legislative Council
Conferences/Seminars attended and visits made	
2009, Ayodhya	– U.P. Regional Branch of the Institute of Constitution and Parliamentary Studies
2010, Srinagar	– Participated in Conferences of Presiding Officers and Secretaries of Legislative Bodies in India
Interests/Recreations	– Travelling and Reading

UTTAR PRADESH LEGISLATIVE ASSEMBLY



Shri Mata Prasad Pandey
M.L.A.

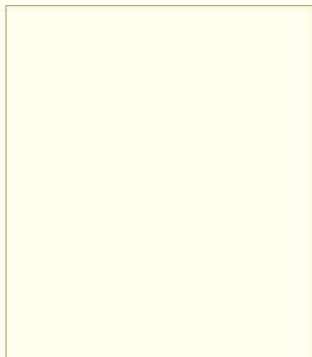
Office held and date of assumption of office	— Speaker; 13 April 2012
Political Party	— Samajwadi Party
Date of Birth	— 31 December 1942
Marital Status	— Married
Children	— Six
Educational Qualifications	— M.A., LL.B.
Career	— Political and Social Worker
Positions Held	
1980, 1985, 1989, 2002, 2007 and 2012	— Member, Uttar Pradesh Legislative Assembly (6 terms)
1991	— Minister for Health, Government of Uttar Pradesh
2003	— Minister for Labour and Employment, Government of Uttar Pradesh
2004-2007	— Speaker, Uttar Pradesh Legislative Assembly
	— Member: (i) Assurance Committee; (ii) Petitions Committee; (iii) Delegated Legislation Committee; (iv) Parliamentary Research, Reference and Studies Committee; (v) Business

Advisory Committee; (vi) Privileges Committee; (vii) Rules Committee; (viii) Questions and Reference Committee; and (ix) Public Accounts Committee of Uttar Pradesh Legislative Assembly

**Conferences/Seminars
attended and visits made**

- | | |
|---------------------------|---|
| 2004, Kolkata | — 67th Conference of the Presiding Officers of Legislative Bodies in India |
| 2005, New Delhi | — 68th All India Presiding Officers' Emergent Conference |
| | — 69th Conferences of the Presiding Officers of Legislative Bodies in India |
| 2006, New Delhi | — Emergency Conference of the Presiding Officers of Legislative Bodies in India |
| 2004, Canada | — 50th Commonwealth Parliamentary Conference |
| 2005, Fiji Islands (Nadi) | — 51st Commonwealth Parliamentary Conference |
| 2006, Nigeria | — 52nd Commonwealth Parliamentary Conference |
| 2012, Sri Lanka | — 58th Commonwealth Parliamentary Conference |
| 2013, South Africa | — 59th Commonwealth Parliamentary Conference |
| Interests/Recreations | — Study and Tourism |
| Travels Abroad | — Australia, Denmark, France, Hong Kong, Japan, Malaysia, Mauritius, Russia, Spain, Thailand, South Africa, Singapore, U.K. and U.S.A. |
| Additional Information | — Participated in several political movements and was imprisoned several times in connection with movement for upliftment of the poor and the downtrodden people of society |

UTTAR PRADESH LEGISLATIVE ASSEMBLY



**Deputy Speaker
(Vacant)**

UTTAR PRADESH LEGISLATIVE ASSEMBLY

Shri Pradeep Kumar Dubey



Office held and date of assumption of office	— Principal Secretary; 30 July 2008
Date of Birth	— 15 April 1957
Marital Status	— Married
Children	— One
Educational Qualifications	— M.A., LL.B.
Career	— Judicial Service
Positions Held	
1987	— Joined U.P. Judicial Service
1987-1991	— Judicial Magistrate and Munsif Magistrate/Civil Judge, Civil Courts, Lucknow
1991-1994	— Judicial Magistrate, Allahabad
1994-2006	— Legal Advisor/Additional Legal Advisor to the Governor of Uttar Pradesh
2007	— Additional District Judge
2009-2012	— Principal Secretary, Parliamentary Affairs, Government of Uttar Pradesh
2008 onwards	— Principal Secretary, Uttar Pradesh Legislative Assembly

**Conferences/Seminars
attended and visits made**

2008, Chandigarh	—	Conferences of the Presiding Officers' and Secretaries of Legislative Bodies in India
2010, Srinagar	—	
2011, Jaipur	—	
2015, Lucknow	—	Organised 77th Conference of Presiding Officers and 55th Conference of Secretaries of legislative Bodies in India under the aegis of Uttar Pradesh Legislative Assembly as Principal Secretary
2010, U.K.	—	59th Westminster Seminar on Parliamentary Practice & Procedures
2011, U.K.	—	57th CPA Conference as SOCATT member
2012, Sri Lanka	—	58th CPA Conference as Delegation Secretary
2013, South Africa	—	59th CPA Conference as SOCATT member
2014, Mauritius	—	International Bhojpuri Conference
Interests/Recreations	—	Reading and Travelling
Travels Abroad	—	Greece, Mauritius, Netherlands, Turkey, U.K. and U.A.E.

WEST BENGAL LEGISLATIVE ASSEMBLY

Shri Biman Banerjee
M.L.A.



Office held and date of assumption of office	— Speaker; 30 May 2011
Political Party	— All India Trinamool Congress
Date of Birth	— 28 December 1948
Marital Status	— Married
Children	— Two
Educational Qualifications	— M.Com., LL.B.
Career	— Advocate and formerly part time Lecturer in a College
Conferences/Seminars attended and visits made	
SAARC Speakers' Conference at New Delhi	
2011, New Delhi	— 5th Conference of the Association of SAARC Speakers and Parliamentarians
2011, London	— 57th C.P.A. Conference
2011, Jaipur	— 76th Conference of the Presiding Officers of Legislative Bodies in India
2013, Johannesburg	— 59th C.P.A. Conference
2015, Lucknow	— 77th Conference of the Presiding Officers of Legislative Bodies in India
Interests/Recreations	— Reading Law books and journals. Watching Movies

Travels Abroad

- London, South Africa and U.S.A.

Additional Information

- Vice-Chairman, Bar Council, West Bengal
- Served as part time Lecturer in Hari Mohan Ghosh College
- Practised Law (Criminal Wing) for a long period
- Also employed in Bank of India and Income Tax Department before joining legal profession

WEST BENGAL LEGISLATIVE ASSEMBLY

Smt. Sonali Guha (Bose)
M.L.A.

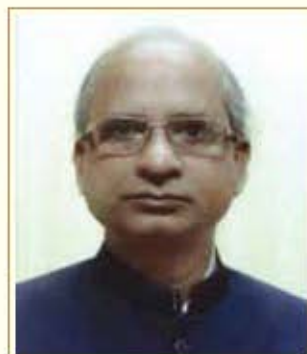


Office held and date of assumption of office	– Deputy Speaker; 17 June 2011
Political Party	– All India Trinamool Congress
Date of Birth	– 27 December 1968
Marital Status	– Married
Children	– One
Educational Qualifications	– B.Sc.
Career	– Political and Social Worker
Positions Held	
2001 onwards	– Member of West Bengal Legislative Assembly
	– Member, Committee on Government Assurances; Standing Committee on Cottage & Small Scale Industries; Co-operative and Animal Resource; Library Committee; and Committee on Entitlements of the Members, West Bengal Legislative Assembly
2006-2009	– Chairperson, Standing Committee on Labour
	– Chairperson, Standing Committee on Science and Technology, I.T. and Bio-Technology

	— Chairperson, Committee of Privileges
	— Chairperson, Library Committee
Interests/Recreations	— Social work, discussion and debate on political matters, Singing and Reading
Travels Abroad	— Bangladesh
Additional Information	— Former President, West Bengal Trinamool Chhatra Parishad

WEST BENGAL LEGISLATIVE ASSEMBLY

Shri Buddheswar Mahanti



Office held and date of assumption of office	— Secretary; 6 March 2013
Date of Birth	— 28 July 1957
Marital Status	— Married
Children	— Two
Educational Qualifications	— B.A. (Hons.), LL.B.
Career	Government Service
Positions Held	— Served as Munsif, Judicial Magistrate, Metropolitan Magistrate, Kolkata, Civil Judge (Sr. Dn.), Assistant Sessions Judge, Additional District & Sessions Judge
2012	— Special Secretary, West Bengal Legislative Assembly
2012-2013	— Acting Secretary, West Bengal Legislative Assembly
2013	— Secretary, West Bengal Legislative Assembly
Conferences/Seminars attended and visits made	— Attended Training Course at National Judicial Academy, Bhopal

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- | | |
|-----------------------|--|
| | — Attended Training Course at West Bengal Judicial Academy, Kolkata |
| 2015, Lucknow | — Attended 55th Conference of Secretaries of Legislative Bodies in India |
| Interests/Recreations | — Music, Songs and Reading Books |



